

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI-110029.

Dated: 13/05/2024

To
The Registrar General
The National Green Tribunal

Respected Sir,

Subject: Fresh Action Taken Report in compliance with the Order dated 03/07/2023 & 3/11/2023 passed in Original Application No. 202/2023 (I.A. No. 475/2023) Gaurav Sharma Applicant Versus Govt. of NCT of Delhi & Ors. Respondent (s).

Respected Sir

Reference subject matter noted above regarding submission of the fresh action taken / compliance report, various meetings were held with all the concerned stakeholders and decisions were finalized and actions were taken.

The following reports / documents are hereby submitted:

1. Environment Management Plan
2. Minutes of the meetings held
3. Detailed action taken reports

Submitted for kind perusal, please.

Thanking You

Yours Sincerely


Dr. Abdul Hakim Choudhary
Additional Professor of Hospital Administration
Nodal Officer, AIIMS, New Delhi.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI**Environment Management Plan**

The Hon'ble National Green Tribunal in its order dated 03/07/2023 in O.A. No. 202 of 2023- Shri Gaurav Sharma Vs Govt. of National Capital Territory of Delhi & Others noted that precautionary principle of environmental law requires anticipation of adverse impact on environment and mitigation measures to offset the same. This requires preparation of an appropriate environment management Plan covering all sources of pollution in and around the campus of AIIMS. This is part of right of citizens to clean environment and sustainable development Principle. This is also part of fundamental duty under article 51 A of the constitution and obligation of the State under article 48A.

Accordingly considering that Hospital complex being an environmentally sensitive area, an environment management plan for area outside and inside AIIMS has been chalked out duly considering the recommendations made by the Joint Committee.

Sources of pollution that have been considered for redressal includes vehicles, road dust, C&D waste etc. besides other issues of encroachment, need for green belt development etc.

Scope of the Environment Management Plan

The scope of work has been outlined on the basis of the recommendations of the Joint committee and directions of the Hon'ble National Green Tribunal.

Environment Management Plan addresses the following aspects outside of AIIMS:

1. Reduction in traffic congestion.
2. Remove of encroachments
3. Reduction of congestion at gates
4. Regulating traffic movement
5. Improvement in road conditions
6. Management of dust & control of other sources of pollution
7. Air quality monitoring and implementation of measures listed under GRAP

The action points/recommendations made by the joint committee covers all above aspects. Accordingly the recommendations have been adopted as EMP for area outside AIIMS.



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Environment Management Plan outside AIIMS

S. No.	Aspect	Issue	Short term measures	Long term measures	Concerned departments/ organizations
A. TRAFFIC MANAGEMENT OUTSIDE AIIMS					
1.	Traffic Congestion on high traffic volume roads-MG Road and Aurobindo Marg	1. Encroachments by hawkers, vendors, shops, etc. 2. Preferred use of Pedestrian crossing available in front of AIIMS by public over Foot over bridge and subway due to encroachment and lack of cleanliness	1. Removal of encroachments from MG Road and Aurobindo Marg in the stretch up to 500 meters from the periphery of the AIIMS campus. 2. Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC. 3. Subway and foot over bridge outside AIIMS to be free from all encroachment (including squatters). Delhi Traffic Police and AIIMS traffic committee to conduct random drives to promote use of foot over bridge or subway for crossing the busy road	1. Traffic circulation plan indicating vehicular movement, pedestrian crossings, and parking for an area up to 500 meters from the periphery of the AIIMS campus 2. NDMC shall select the AIIMS stretch to be part of the smart street-scaping project, so that the issue of encroachments and hawkers is permanently solved	Delhi Traffic Police, PWD, NDMC, AIIMS Traffic Committee and Delhi Police
2.		Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo marg stretch	Vehicles to be challaned regularly for unauthorised parking in and around AIIMS. Monitoring system to be introduced by concerned agency along with fixing accountability		Delhi Traffic Police
3.	Obstruction & Congestion at Gates	Parking of unauthorised vehicles	Regular challaning and towing of unauthorized vehicles parked around the campus. The roads outside AIIMS Gate Nos. 1,2,3 & 6 and area in between, till a distance of at least 500m, to be declared as "Zero Tolerance Zone" Monitoring system to be introduced by concerned agency along with fixing accountability	Traffic Police to Explore the feasibility of a dedicated ambulance corridor from South extension to Yusuf Sarai through a study with an expert institute/agency within 08 weeks to ensure faster access of emergency vehicles.	
4.		Ambulances are parked outside AIIMS gates on Aurobindo marg stretch which causes traffic congestion	Possibility of designating parking space for private ambulances outside Gate Bo. 2 in the service lane along the Ring Road or any other suitable place may be explored by Traffic Police, in consultation		Delhi Traffic Police

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S. No.	Aspect	Issue	Short term measures	Long term measures	Concerned departments/ organizations
			with SPA/expert institute/agency within 04 weeks		
5.		Shifting of prepaid Booth of TSR situated outside Gate No. 1 of AIIMS	Traffic Police and NDMC to explore the possibility of shifting the prepaid Booth of TSR situated outside Gate No. 1 of AIIMS in the service lane near Gate No. 2 of AIIMS or other suitable location within 04 weeks.		Traffic Police, NDMC
6.	Slowing of Speed of Traffic	Slowing down of vehicles on ring road near Gate 2 due to encroachments and bus stop location	1. Removal of vendors, hawkers and other encroachments in a distance of 500m around Gate 2 2. Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC.	Transport Department in consultation with NDMC and traffic Police may explore the feasibility of Shifting of Bus stop within 04 weeks	Transport Department, Delhi Traffic Police, PWD, NDMC, AIIMS Traffic Committee and Delhi Police
7.		Slowing down of Vehicles along Yusuf Sarai and Gautam Nagar due to encroachments	Reorganization of Hawkers, vendors, small shops, etc. to designated spaces, removal of abutments into road right of way, especially the BSES transformer	Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC.	DDA and NDMC
8.	Road Condition	The service road from Gate No.2 to Aurobindo Marg is not in good condition and a lot of dust is accumulated. Road condition in certain stretches in Yusuf Sarai, Gautam Nagar and other surrounding areas also require maintenance	The service roads around AIIMS periphery and major roads in Yusuf Sarai, Gautam Nagar and surrounding residential areas (within 500m of AIIMS) need to be repaired and recarpeted to prevent built up of dust	Routine maintenance of road, footpaths, and other paved areas by PWD and NDMC.	PWD, NDMC
B. ENCROACHMENTS ON RIGHT OF WAY					
1.	On street parking	Almost all the roads in the surrounding areas had onstreet parking which included two wheelers, four wheelers and small and large trucks and buses in certain stretches	The RW As in the adjoining colonies to issue stickers to only allow residents to park. Designated parking areas to be identified for outsiders	Reorganization of peripheral parking to Permanent multilevel parking near Green park	Delhi Traffic Police, PWD, NDMC and AIIMS Traffic Committee and DDA
2.	Encroachme	Encroachment by		1. Smart streetscaping	Delhi Traffic

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S. No.	Aspect	Issue	Short term measures	Long term measures	Concerned departments/ organizations
	nts (permanent)	permanent structure' such as shops, transformers, large trees which reduce the right of way		can be implemented for the entire stretch from junction of MG road and Aurobindo Marg up to Yusuf Sarai market. This would require accommodation, Pharma shops (approximately 60 in number) and other activities such as fruit shops, general merchants etc. 2. Alternate site should be identified for relocation for the encroachment in other areas.	Police, PWD, NDMC, DDA and Delhi Police
3.	Encroachments (temporary)	Encroachment by hawkers selling food, miscellaneous goods etc., and organizations distributing food mainly encroaching onto the footpaths		1. Removal and relocation for hawkers, small shops, etc. 2. NDMC to work on relocation plan for food distribution organizations at nearby government sites (DUSIB shelter) done at present outside AIIMS.	Delhi Traffic Police, PWD, NDMC, DDA and Delhi Police
C. GREEN BELT/PLANTATION OUTSIDE AIIMS					
1.	Green Belt outside AIIMS	No Green Belt presents around the AIIMS premises.	NDMC & Forest Department will work in coordination with AIIMS for development of green belt around the campus.		NDMC, Forest Department, AIIMS
OTHER ISSUES					
1.	Solid Waste management	Improper management of mobile dhalaos of 1-to- 1.5- ton capacity.	NDMC to ensure daily lifting of garbage so that there is no spillover on the roads.		NDMC
2.	Dust management at Construction sites	Many areas surrounding AIIMS have buildings being renovated and repaired and require dust control/management	Measures as per dust mitigation norms have to be followed		NDMC, DPCC




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Environment Management Plan addresses the following aspects inside AIIMS:

1. Plantations and development of Landscaping
2. Waste Management
3. Dust Management at Construction Sites and Road Dust
4. Control of Emissions from DG Sets
5. Device for monitoring Air quality index
6. Implementation of GRAP
7. Traffic Management inside AIIMS
8. Restriction on Walk-in hawkers and sellers inside AIIMS
9. HVAC with HEPA filters
10. Other initiatives

1. Plantations and Landscaping

- a. Vegetative cover in AIIMS is mainly composed of trees along the boundary, along roads with shrubs interspersed. Even though the requisite area under landscaping (30% of site) has been fulfilled, the area can still accommodate some trees in the open spaces and spaces released around boundary wall. AIIMS is already in process of planting 10,000 trees and ESD shall identify all such places in the campus, where plantations can be done. Appropriate places will be identified within the campus for the installation of potted plants. Climbers will be raised to prevent heating of surfaces. The boundary walls will have climbers planted along sections where the space is not available for raising trees.
- b. Feasibility of developing vertical gardens will be explored near Masjid Moth hostel buildings and other areas. The Comprehensive Landscape Development plan will be worked upon along with the existing master plan of AIIMS to address the greening of campus along with additional water harvesting, green roofs, etc.

(Action: Aesthetics & Beautification Committee, Project Officer, Master Plan, AIIMS & ESD, AIIMS)

2. Waste Management

- a. Bio-medical waste Management (BMW): BMW is being managed as per BMW Rule, 2016 that includes segregation, collection, storage, transfer and disposal.
- b. Solid waste Management is being managed as per Solid Waste Management Rules, 2016. Regular reporting is being done and uploaded on website in compliance with the said rules.

(Action: Senior Sanitation Officer)




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- c. Effluent and Sewage management: The effluent and sewage generated is being treated through 6 STPs and 4ETPs installed across campus.

(Action: ESD, AIIMS)

3. Dust Management at Construction Sites and Road Dust

- a. For buildings that are being constructed/renovated in AIIMS campus, measures for managing/controlling dust have to be ensured in accordance with dust mitigation norms.

(Action- ESD, AIIMS & Other concerned Agencies)

- b. Mechanized sweeping both outdoor and indoor is being carried out on regular basis.

(Action: Senior Sanitation Officer)

- c. Road condition will be maintained on regular basis

(Action: ESD, AIIMS)

4. **Control of Emissions from DG Sets:** The D.G sets in AIIMS comply with regulatory norms. The Retrofitted Emission Control Device (RECD) as per latest directions under Section 12 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas. Act 2021 - Regulations for use of DG sets in NCR for DG sets above 125 KW to less than 800 KW is under process.

(Action-ESD, AIIMS)

5. **Device for monitoring Air quality index:** The device for monitoring air quality index in the AIIMS campus will be installed as per CPCB/DPCC guidelines.

(Action: ESD)

6. **Implementation of GRAP:** When Air quality index exceeds the prescribed level, actions listed under the GRAP will be implemented as per the directions of the CAQM.

(Action: ESD & Security)

7. Traffic Management inside AIIMS:

a. Reducing Vehicular congestion at entry gates:

- i. Traffic movement is being managed at entry & exit gates.
- ii. AIIMS will deploy a Quick response team (QRT) to ensure removal/towing of unauthorized vehicle parked within the campus.
- iii. Security is regularly patrolling and clearing all the vehicles parked at undesignated places in order to control the vehicular congestion across AIIMS.

(Action: Security & Traffic Committee; AIIMS)

b. Parking of vehicles, taxis and auto rickshaws at designated places:

The Security Department regularly clears all internal roads to avoid congestion by ensuring all vehicles are parked in designated parking areas only. Provisioning of Valet parking

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facility is being explored. AIIMS shall start Valet Parking on pilot basis in New RAK OPD, RPC and AIIMS emergency.

(Action: Security & Traffic Committee, AIIMS)

c. Regulation of vehicular traffic entering AIIMS:

- i. To regulate unauthorized entry of vehicles, the Security will allow vehicles with verified stickers only.
- ii. RFID enabled tags for in-house vehicles will be installed soon at various entry points.

(Action: Security & Traffic Committee)

d. Nature of vehicles:

- i. Procurement of 200 electric vehicles for transportation of staff and patients- AIIMS will procure 200 electric vehicles for transportation of staff and patients in a phased manner.

(Action: Transport Committee)

- ii. As a long term measure, AIIMS also plans to explore ban of all petrol and diesel vehicles within the campus in near future, except for emergency and patient transportation.

(Action: Security & Traffic Committee)

- e. Development of Multilevel Car Parking (MLCP):** Two multilevel car parkings near gate no 3 and 6 will be developed in the Master Plan of AIIMS, with a capacity to accommodate 880 vehicles

(Action: Project Officer, Master plan, AIIMS)

i. Improvement of signage's for smooth traffic movement:

Additional signage will be installed at strategic places in the campus. These signage's will be meaningful and with appropriate graphics to indicate the entry, exit, one way or two-way, parking location, shuttle service pick and drop off points and arrow to various departments etc. These will be placed at entrance gates such as "No Parking" signage near gate no 1, parking signage near gate no 3 and other strategic locations such as administrative building, between residential area and hospital complex.

(Action: ESD/Traffic Committee AIIMS)

f. Providing shuttle service

- i. AIIMS is in the process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.

g. System of entry and exit of vehicles from designated gates:

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- i. Feasibility may be explored for Gate No.1 of AIIMS to be exclusively used for entry on pilot basis
- ii. A graded plan for installation of boom barriers and progressive directional traffic will be developed.
- iii. Both the lanes of exit gate of gate no 2, are being opened during peak hours to avoid vehicular congestion.

(Action: Security & Traffic Committee)

8. Restriction on Walk-in hawkers and sellers inside AIIMS:

The Walk-In hawkers and sellers are prohibited inside the campus. The Security Department will strictly monitor and ensure that no hawkers and sellers enter the campus.

(Action: Security, AIIMS)

- 9. HVAC with HEPA filters:** Are installed at necessary places like Operation Theatres, ICUs, Wards, etc.

10. Other initiatives

In order to address the above issues some pilot studies/ actions were undertaken:

- a) Various meetings were held with concerned stakeholders for implementation and action taken along with uploading minutes of meeting on AIIMS website.
- b) Mobile air monitoring van was installed in the campus for two weeks by DPCC
- c) Meeting was held with Department of Environmental Planning and Transport Planning for development of Integrated plan for traffic management as per existing guidelines/standards
- d) Management of patient services & regulation of footfall of visitors and other attendants of patients:
 - i. AIIMS has already installed and implemented Queue Management Systems, is promoting e-Sanjeevani platform and tele-consultation for follow-up patients.
 - ii. The Slot-wise appointment and token systems have been implemented to reduce the peak of patient flow.
 - iii. AIIMS ensures strict adherence to one-patient one-attendant policy. However, considering the health condition of certain patients an exception has to be made on case-to-case basis.
- e) Squatting
 - i. AIIMS has a one-patient-one-attendant policy in place. There is no evidence/instances of open defecation.
 - ii. Waiting areas with public facilities have been created at multiple sites and the patients and attendants are encouraged to avail waiting area facilities.




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iii. The augmentation of existing capacity resting place/temp accommodation is in process.

(Action-Security & ESD AIIMS)

f) Installation of Pollution Mitigation System

Filter less technology (pulse radio wave frequency machines) to mitigate both ambient air pollution and fugitive emission is being explored for pilot run.

(Action- ESD AIIMS)



**ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI – 110029**

Dated: 25.07.23

MINUTES OF THE MEETING

Subject: Minutes of the Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 21st July 2023 at 03:00 pm in Director's Committee room, AIIMS, New Delhi: reg.

A Joint committee meeting was convened as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 21st July 2023 at 03:00 pm in Director's Committee room, AIIMS, New Delhi.

The following officials attended the meeting:

1. Mr. Ankit Chauhan, DCP, South District, Delhi
2. Dr. Abdul Hakim Choudhary,
Assoc. Prof, Hospital Administration, AIIMS, New Delhi
3. Dr. Nishant Sharma,
Asst. Prof. Hospital Administration, AIIMS, New Delhi
4. Mr. Dharendra Singh, DCP, Traffic Police Southern range Delhi
5. Mr. Krishna Murari, ACP, Traffic South Delhi
6. Mr. Manoj Kumar Yadav, EE, SMDG, South, representative of DDA
7. Dr. Tilotma Jamwal, Duty Officer, AIIMS, New Delhi
8. Mr. Ankush Tiwani, representative of CPCB
9. Dr. Ajeeta Dayal Aggarwal, SEE, representative of DPCC
10. Mr. C.L Meena, Nodal Officer, Air pollution, representative of NDMC
11. Mr. Sandeep Kumar, TI, Haus khas
12. Mr. Bharat Lal, Insp. PS, Haus Khas

The following officials could not attend the meeting

1. Representative of PWD

At the outset, Chairman welcomed all the members and briefed about the agenda of the meeting. The Committee was apprised that the mandated meeting as desired by Hon'ble NGT before 15th July 2023 could not be conducted due to the circumstances prevailing in Delhi leading to unfortunate events and flood like situation across the Capital. All stakeholders had to divert their resources for management of the situation. Hence, adhering to the directives of Hon'ble NGT, eight-member joint committee meeting was held on 21st July 2023 at 3:00 pm in Director's Committee room. The following issues were deliberated:

1. **Environment Management plan (EMP):** In pursuant to the Hon'ble NGT's order the committee has to prepare an appropriate 'Environmental management plan' covering all sources of pollution in and around the campus of AIIMS, New Delhi by 31st August. As hospital complex is an environmentally sensitive area,




an environment management plan is required in order to identify prohibited and regulated activities which further needs to be incorporated in the plan. Commissioner of Police and Director, AIIMS will act jointly as a nodal agency for monitoring compliance and dedicate funds for the same. The meeting shall be held before 31st August as directed by Hon'ble NGT and the exact date shall be communicated shortly. AIIMS shall draft a tentative EMP in lines with the existing guidelines with the help of DPCC/CPCB and School of Planning & Architecture if required. Accordingly, MOM may be placed on the website of AIIMS.

(Action: AIIMS, CPCB, DPCC & SPA)

2. **AQI monitoring & Graded Response Action Plan (GRAP):** It was discussed that devices for monitoring Air quality index in and around the AIIMS campus will be installed. It was informed by CPCB that a network of four ambient air quality monitoring stations exist within a periphery of 2-4 kms of AIIMS and a total of 50 ambient air quality monitoring stations in Delhi, which is meeting the CPCB population based criteria. It was informed by DPCC representative that DPCC is going to monitor Air Quality in and around AIIMS through "Mobile Air Quality monitoring Station" (portable van).

It was directed that Ambient air quality in and around the AIIMS campus be monitored and as and when it exceeds the laid down parameters within 500 meters of the boundaries of AIIMS, regulatory measures be taken in the light of "Graded Response Action Plan" (GRAP). AIIMS along with all the stakeholders shall ensure adherence to GRAP and align its activities accordingly.

(Action: DPCC, AIIMS & All concerned)

Traffic management outside AIIMS:

1. Traffic congestion on high volume roads- MG road and Aurobindo road:

- a. **Encroachments by hawkers, vendors, shops, etc:** It was informed by NDMC representative that Hawkers have been removed and subsequently compliance to be ensured in coordination with the local police who agreed to extend the necessary support. Currently there is no provision of providing permanent vending areas, however, feasibility may be explored in near future by NDMC.

(Action: Delhi police, NDMC)

- b. **Non-utilization of public Foot over bridge and subway due to encroachment and lack of cleanliness:** The members were apprised that foot over bridge and subway is not safe for pedestrians as numerous snatching incidents took and over the years it has become a hub for beggars and alleged drug peddlers leading to all kinds of mischievous




activities. In addition to it, the members were updated that the area needs a thorough cleaning and regular maintenance by NDMC with a provision to improve lighting in the area. NDMC along with Delhi Police take random drives and do patrolling of the area in order to ensure that no such miscreants are accessing the bridge. NDMC shall select various stretches in the vicinity of AIIMS to be part of the smart street - scaping project, so that the issue of encroachments and hawkers is permanently taken care of.

(Action: NDMC & Delhi Police)

- c. Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo-marg stretch: Vehicles to be challaned regularly for unauthorized parking around AIIMS. Monitoring to be ensured by Delhi Traffic police and feasibility for scaping to be explored.

(Action: Delhi Traffic Police & DDA)

2. Obstruction & Congestion at Gates:

- a. Parking of unauthorized vehicles: Regular challaning and towing of unauthorized vehicles parked around the campus. The roads outside AIIMS Gate Nos. 1,2,3 & 6 and area in between, till a distance of at least 500m, to be declared as "**Zero Tolerance Zone**". Monitoring to be done by Delhi Traffic police. Along with this Delhi Traffic Police to explore the feasibility of a dedicated ambulance corridor from South extension to Yusuf Sarai in order to ensure faster access of emergency vehicles. Feasibility of parking space in MCD multilevel car parking at Green Park which is currently under utilized.

(Action: Delhi Traffic Police & MCD)

- b. Ambulances are parked outside AIIMS gates on Aurobindo-marg stretch which causes traffic congestion: As discussed in the meeting, possibility of designated parking space for private ambulances outside Gate no. 2 in the service lane along the Ring Road is currently not feasible. It was apprised that MCD multilevel car parking at Green Park is being underutilized with approx. 30% capacity, possibility of utilizing the building for Ambulance Parking may be explored by Delhi Traffic Police, in consultation with MCD.

(Action: Delhi Traffic Police & MCD)

- c. No system of entry and exit of vehicles from designated gates: It was informed that the entry/exit gates are manned by security personnel. However, there is a scope to improve signages which will be undertaken by AIIMS. Feasibility may be explored for Gate No.1 of AIIMS to be exclusively used for entry as a pilot study.

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Traffic Police and NDMC to explore the possibility of shifting the prepaid Booth of TSR situated outside Gate No. 1 of AIIMS a suitable location at the earliest.

(Action: AIIMS Traffic Committee & NDMC)

3. Slowing of Speed of Traffic:

Slowing down of vehicles on ring road near Gate 2 due to encroachments and bus stop location. Removal of vendors, hawkers and other encroachments in a distance of 500m around Gate 2. Delhi Traffic police has already written to Transport Department to explore feasibility of relocating bus stop.

(Action: NDMC, Delhi Traffic Police,
AIIMS Traffic Committee and
Delhi Police)

4. Road Condition:

The service roads around AIIMS periphery especially from Gate no. 2 to Aurobindo Marg and major roads in Yusuf Sarai, Gautam Nagar and surrounding residential areas (within 500m of AIIMS) need to be repaired and regularly maintained by PWD and NDMC/MCD.

(Action: PWD, NDMC & MCD)

Traffic management inside AIIMS:

1. Vehicular Congestion:

- a. Vehicular congestion at entry gates of AIIMS: AIIMS to deploy Quick response team (QRT) for ensuring removal/towing of unauthorized vehicle parked within the campus. Unauthorized parked vehicles outside the entry/exit gates will be taken care by Delhi Traffic police. AIIMS to ban all petrol and diesel vehicles within the campus in near future, except for emergency and patient transportation. AIIMS further plans on to providing Valet parking facility. In order to avoid criss crossing within the campus, AIIMS is in the process of placing chains between bollards to ensure streamlining of pedestrian traffic movement. In most of the places, it has already been done.

(Action: AIIMS & Delhi Traffic police)



- b. Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS: The Security Department to regularly clear all internal roads to avoid congestion by ensuring all vehicles are parked in designated parking areas only. AIIMS is already in process of procuring 200 electric vehicles for transportation of staff and patients. Further, to reorganize peripheral parking, the master plan of AIIMS, has a designated multilevel parking facility near Gate No. 3 and 6, each with a capacity to accommodate 1000 vehicles. Further, QRT will monitor unauthorized parking within the campus through regular patrolling.

(Action: AIIMS)

- c. Increase in the number of vehicular traffic entering AIIMS: Security to allow only those vehicles inside the campus that have stickers verified and issued by AIIMS Security Department. AIIMS also provides shuttle service through electric vehicles across the campus and is in process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.

(Action: AIIMS)

2. Signages:

AIIMS to put up additional signage's with appropriate graphics indicating Entry, Exit, One way or two way, Parking location, Arrows to various Departments, Shuttle services pickup and Drop off points with time chart, Public conveniences, etc. wherever required. The signage's are to be put up with immediate effect at the entrance gate and at other strategic locations such as administration building, between residential area and hospital complex.

(Action: ESD/Traffic Committee AIIMS)

Encroachment in Right of Way:

1. On street parking:

It has been found that the certain roads in the surrounding area of AIIMS have on-street parking leading to encroachment. MCD to contact RWAs in the adjoining colonies to issue stickers so that only residents are allowed to park. Delhi Traffic police to ensure traffic movement in the service lane from Gate 6 to 2 to be exclusively utilized by AIIMS shuttle services.

(Action: MCD & Delhi Traffic Police)



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2. Encroachments (permanent):

Smart street scaping can be implemented for the entire stretch from junction of MG road and Aurobindo Marg up to Yusuf Sarai market.

(Action: NDMC, Delhi Police & DDA)

3. Encroachment (Temporary):

- a. Encroachment onto the foot paths: As decided, Street-scaping to be done around AIIMS. To figure out an alternate site for distribution of food since it tends to create traffic congestion further generating large amount of waste which is dumped outside AIIMS. NDMC to work on relocation plan for food distribution organizations.

(Action: NDMC & Delhi Police)

- b. Walk-in hawkers and sellers inside AIIMS: The Security Department ensures that no hawkers and sellers enter the campus and continue monitoring the same.

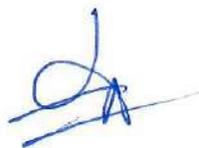
(Action: AIIMS Security)

Green Belt/ Plantation

1. Green Belt inside AIIMS:

Vegetative cover in AIIMS is mainly composed of trees along the boundary, along roads with shrubs interspersed. Even though the requisite area under landscaping (30% of site) has been fulfilled the area can still accommodate some trees in the open spaces and spaces released around boundary wall. AIIMS is already in process of planting 10,000 trees. Climbers can be raised to prevent heating of surfaces. The boundary wall can have climbers planted along sections where the space is not available for raising trees. In addition to this, cycle track is under construction across AIIMS campus and as of now 450 cycles have been donated through CSR to AIIMS. Director, AIIMS assured the members that all efforts are being made to make AIIMS, Delhi a Green campus. A comprehensive Landscape Development Plan needs to be prepared for the campus to address greening of campus along with water harvesting green roofs etc.

(Action: ESD, AIIMS)




2. Green Belt outside AIIMS:

In order to enhance Green Belt around the AIIMS premises, NDMC & Forest Department to work in coordination with AIIMS for development of green belt around the campus.

(Action: NDMC, Forest Department & AIIMS)

Others:

1. Solid Waste management:

NDMC to ensure daily lifting of garbage so that there is no spillover on the roads.

(Action: NDMC)

2. Dust management at Construction sites:

For buildings that are being renovated in and around the AIIMS campus, measures for managing/controlling dust have to ensure in accordance with dust mitigation norms.

(Action: NDMC, DPCC & ESD, AIIMS)

3. Increase in the Footfall of relatives and attendants of patients:

AIIMS has already installed and implemented Queue Management Systems, promoting e-Sanjeevani platform and tele-consultation for follow-up patients. The Slot-wise appointment and token systems are being given to reduce the peak patient flow. AIIMS ensures strict adherence to one-patient one-attendant policy. However, considering the health condition of certain patients an exception has to be made on case to case basis.

(Action: AIIMS)

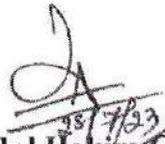
4. Open Squatting:

It was informed that open squatting is not prevalent within AIIMS. However, this is a menace in the subway and foot over bridge. As discussed NDMC has to beautify and ensure these areas are optimally used by general public.

(Action: AIIMS)

The meeting ended with vote of thanks to the Chair.

This issue with the approval of the Chairperson


28/7/23
Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp Admn.

Distribution: As above and all concerned officials.

Copy to: Prof. I/C, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

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ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI - 110029

Dated: 10.08.2023

MINUTES OF THE MEETING

Subject: Meeting in the matter of Gaurav Sharma vs. GNCTD in O.A. No. 202/2023 conducted on 3rd August, 2023 at 11:00am in Director's Committee room, AIIMS, New Delhi: reg.

A meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 3rd August, 2023 at 11:00 am in Director's Committee room, AIIMS, New Delhi.

The following officials attended the meeting:

1. Prof. S.S Kale, Chairman, Security & Traffic Committee
2. Prof. V.K Iyer, Chairman, Traffic Monitoring Committee
3. Prof. R.K. Yadav, Chairman Aesthetics & Beautification
4. Dr. Abdul Hakim Choudhary, Associate Prof, Hosp. Admin
5. Dr. Nishant Sharma, Asst. Prof, Hosp. Admin
6. Dr. Pallavi Shukla, Duty Officer
7. Sh. Jeetendra Kumar Saxena, SE
8. Sh. Devender Kumar, EE (Civil)
9. Sh. Dinesh Kumar, EE (Elect)
10. Sh. J.S Chandel, Security Officer
11. Sh. Arvind Gajbhiye, Sr. Sanitation Officer
12. Sh. Naresh Kumar Yadav, Fire Officer

The following members could not attend the meeting:

1. Prof, Sanjeev Lalwani, Medical Superintendent, AIIMS
2. Prof, Rakesh Kumar, Chairman Sanitation & Swachhta Committee
3. Prof, Anant Mohan, Chairman Transport Committee
4. Dr. Anoop Daga, Member Secretary, CSR
5. Dr. Angel Rajan Singh, Faculty I/C Procurement

At the outset, The Chairman welcomed all the members and briefed about the agenda of the meeting. The following issues were deliberated in the meeting:

1. **Environment Management plan (EMP)**: In pursuant to the Hon'ble NGT's order the committee was asked to prepare an appropriate 'Environmental management plan' covering all sources of pollution in and around the campus of AIIMS, New Delhi by 31st August. As hospital complex is an environmentally sensitive area, an Environment Management plan is required to identify prohibited and regulated activities which further needs to be incorporated in the plan. It was apprised to the members that the Environment Management plan is being prepared in lines with the existing guidelines with the help of DPCC/CPCB and School of Planning & Architecture. The Chairman desired that in addition to Dr. Abdul Hakim Choudhary, Dr. Vivek Dixit, Scientist-D, Dept. of Orthopedics may be nominated as Nodal Officers for the EMP.

(Action: Nodal officer, AIIMS, in consultation with SPA)

2. **AQI monitoring & Graded Response Action Plan (GRAP)**: It was informed by CPCB in the previous meeting that a network of four ambient air quality monitoring stations exist within a periphery of 2-4 Kms of AIIMS and at present there are 50 ambient air quality monitoring stations in Delhi, which is meeting the CPCB population-based criteria. It was informed to the members that DPCC is monitoring the Air Quality in and around AIIMS through Mobile Air Quality Monitoring station (portable van) on pilot basis for 2 weeks, one week each near Gate no 1 and Masjid Moth campus. It was further apprised to the members that AIIMS shall install Air Quality Monitoring devices on its campus.

(Action- Dr. Harshal Salve, Additional Professor, CCM)

Regarding, Graded Response Action Plan (GRAP), it shall be activated when it exceeds the laid down parameters within 500 meters of the boundaries of AIIMS.

(Action: CAQM)

3. **Traffic Management inside AIIMS-**

- a) **Vehicular congestion at entry gates of AIIMS**: It was apprised to the members that traffic movement is being managed at entry & exit gates. However, in order to further streamline the movement, AIIMS shall deploy a Quick response team (QRT) to ensure removal/towing of unauthorized vehicle parked within the campus. The Chairperson, Traffic Management Committee suggested that the security must do regular patrolling and clear all the vehicles parked at undesignated places in order to control the vehicular congestion across AIIMS.

(Action: Security & Traffic Committee, AIIMS)

- b) **Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS**: It was apprised to the members that the Security Department shall regularly clear all internal roads to avoid congestion by ensuring all vehicles are parked in designated

parking areas only. It was discussed that AIIMS need to have provisioning of Valet parking facility. In this regard, the Chairman of the Traffic Management Committee informed the members that AIIMS shall start Valet Parking on pilot basis in New RAK OPD, RPC and AIIMS emergency.

(Action: Security & Traffic Committee, AIIMS)

- a. **Increase in the number of vehicular traffic entering AIIMS:** The Security to allow only those vehicles inside the campus that has stickers verified and issued by AIIMS Security Department. The Chairperson, Traffic Management Committee informed that RFID enabled tags for in-house vehicles will be installed soon at various entry points. AIIMS is in the process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.

(Action- Chairman, Traffic Management Committee)

- i) **Procurement of 200 electric vehicles for transportation of staff and patients-**AIIMS will procure 200 electric vehicles for transportation of staff and patients in a phased manner. The Chairperson directed that the process for procurement of these electric vehicles must be initiated immediately.

(Action- Chairman, Transport Committee)

- ii) **Multi-level car parking near gate no 3 and 6-** It was suggested that reorganization of peripheral parking needs to be done with the Master Plan of AIIMS, as it has a designated multilevel parking facility near Gate No. 3 and 6, each with a capacity to accommodate 1000 vehicles.

(Action- Project Officer, Master plan, AIIMS)

- b. **Slowing of speed of traffic in the Campus:**

The Joint Committee report mentioned that at some places slowing down of speed of vehicles was noticed in and around the AIIMS campus. In order to overcome with that, it was apprised that additional signages are required at various places in the campus. These signages should be meaningful and with appropriate graphics to indicate the entry, exit, one way or two-way, parking location, shuttle service pick and drop off points and arrow to various departments etc. These can be placed at entrance gates such as "No Parking" signage near gate no 1, parking signage near gate no 3 and other strategic locations such as administrative building, between residential area and hospital complex. It was suggested that the signages should be installed in consultation with the School of Planning and Architecture. It was also discussed that the road condition needs to be maintained on regular basis by ESD.

(Action: ESD/Traffic Committee AIIMS)

4. Green Belt inside AIIMS:

Vegetative cover in AIIMS is mainly composed of trees along the boundary, along roads with shrubs interspersed. Even though the requisite area under landscaping (30% of site) has been fulfilled, the area can still accommodate some trees in the open spaces and spaces released around boundary wall. AIIMS is already in process of planting 10,000 trees and ESD shall identify all such places in the campus, where trees can be developed. It was further discussed in the meeting that appropriate places can be identified within the campus for the installation of potted plants. It was also suggested by the Joint Committee that Climbers should be raised to prevent heating of surfaces. The boundary wall can have climbers planted along sections where the space is not available for raising trees. It was further suggested that feasibility of developing vertical gardens must be explored near Masjid Moth hostel buildings and other feasible areas. The Comprehensive Landscape Development plan should be worked upon along with the existing master plan of AIIMS to address the greening of campus along with water harvesting, green roofs etc.

(Action: Chairman, Aesthetics & Beautification Committee, Project Officer, Master Plan & ESD, AIIMS)

5. No system of entry and exit from vehicles from designated gates:

It was informed that the entry/exit gates are manned by security personnel. However, there is a scope to improve signage's which will be undertaken by AIIMS. Feasibility may be explored for Gate No.1 of AIIMS to be exclusively used for entry on pilot basis as suggested by the Joint Committee. The Chairman, Traffic Management Committee suggested that a graded plan for installation of boom barriers and progressive directional traffic needs to be developed. It was also suggested that both the lanes of exit gate of gate no 2, must be opened during peak hours to avoid vehicular congestion.

(Action: Security & Traffic Committee)

6. Road Condition:

It was discussed in the meeting that roads inside the AIIMS campus need to be repaired and regularly maintained by ESD.

(Action- ESD, AIIMS)

7. Green Belt outside AIIMS:

In order to enhance Green Belt around the AIIMS premises, NDMC & Forest Department to work in coordination with AIIMS for development of green belt around the campus.

(Action: ESD, AIIMS)

8. Dust Management at Construction Sites:

For buildings that are being constructed/renovated in and around AIIMS campus, measures for managing/controlling dust have to be ensured in accordance with dust mitigation norms.
(Action- ESD, AIIMS & Other concerned Agencies)

9. Increase in the Footfall of relatives and attendants of patients:

AIIMS has already installed and implemented Queue Management Systems, promoting e-Sanjeevani platform and tele-consultation for follow-up patients. The Slot-wise appointment and token systems are being given to reduce the peak patient flow. AIIMS ensures strict adherence to one-patient one-attendant policy. However, considering the health condition of certain patients an exception has to be made on case-to-case basis.

(Action: M.S, AIIMS)

10. Monitoring compliance of the orders of Hon'ble NGT around periphery of AIIMS:

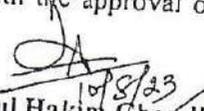
The Chairperson, Security & Traffic Committee informed that regular rounds are being taken along the periphery of AIIMS. It was decided to apprise the 8 members Committee regarding non-compliance in scheduled monthly meetings if any. The Security department must share the findings & evidence with the Nodal Officer before the monthly meeting of the eight-member committee.

(Action-Security Officer, AIIMS)

11. Installation of Pollution mitigation System: It was discussed that recently Realm Environmental Services LLP approached AIIMS for demonstration of filter-less technology (pulse radio wave frequency machines) which is indigenous product developed to mitigate both ambient air pollution and fugitive emission. It was decided that ESD to arrange demonstration meeting at the earliest, accordingly decision for installation on pilot basis to be taken.

(Action-ESD, AIIMS)

The meeting ended with vote of thanks to the Chair. This issues with the approval of the Chairperson.


10/8/23
Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp. Admn.
(Nodal Officer)

Distribution: As above and all concerned officials.

Copy to: Prof. Incharge, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble National Green Tribunal (NGT).


10/8/23

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**ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI – 110029**

Dated: 30.08.2023

MINUTES OF THE MEETING

Subject: Joint Committee Meeting (Hybrid Mode) in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 29th August, 2023 at 3:00 pm in Ramalingaswamy Board Room, AIIMS, New Delhi: reg.

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 29th August, 2023 at 3:00 pm in Ramalingaswamy Board Room, AIIMS, New Delhi.

The following officials attended the meeting:

a) Joint Committee Members or Representatives:

1. Mr. Krishna Murari, ACP, Traffic
2. Mr. Harish Chander, ACP, Hauz Khas, Delhi Police
3. Mr. Sandeep Kumar, Traffic Police, Hauz Khas
4. Mr. Shiv Darshan, SHO, Hauz Khas, Delhi Police
5. Mr. Ankush Tewari, Scientist, CPCB
6. Mr. Manoj Yadav, Representative of DDA
7. Mr. Mukesh, Representative of PWD
8. Mr. C. L. Meena, Nodal Officer, NDMC
9. Mr. Sajjan Singh, Sub Nodal Officer, NDMC

b) Members from AIIMS:

1. Prof. V. K. Iyer, Chairman, Traffic Monitoring Committee
2. Prof. R. K. Yadav, Chairman Aesthetics & Beautification
3. Dr. Abdul Hakim Choudhary, Associate Prof, Hosp. Admin
4. Dr. Vivek Dixit, Scientist, Nodal Officer
5. Dr. Pallavi Shukla, Duty Officer
6. Sh. J. S. Chandel, Security Officer
7. Sh. Pradeep Kumar, EE (Elect)
8. Sh. Devender Kumar, EE (Civil)
9. Sh. Surender Pal, Sanitation Officer
10. Sh. Naresh Kumar Yadav, Fire Officer

c) Special Invitee: (attended through online mode)

1. Prof. Meenakshi Dhote, Head, Environmental Planning, SPA
2. Prof. Sewa Ram, Dept. of Transport Planning, SPA
3. Prof. Parag Anand, Dept of Transport Planning, SPA

J

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Dr

31/08/2023

At the outset, the Chairman welcomed all the members of the committee and briefed about the purpose of the meeting.

The following points were discussed & decisions taken:

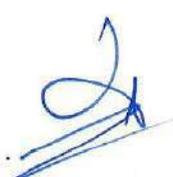
1. **Report Submission to Hon'ble NGT-** It was informed by the Nodal Officer, that an e-mail was received regarding immediate submission of compliance report as per the directions of the Hon'ble NGT which was shared with all the concerned stakeholders. As per the directions of the NGT, it was informed that AIIMS & DCP are the two nodal agencies for coordination & compliance. Further it was informed that the report of AIIMS will be submitted through the Director, AIIMS; whereas the compliance report for the areas outside of AIIMS will be submitted by the DCP with a copy to AIIMS.

(Action- All concerned)

2. **Environment Management Plan (EMP)-** It was informed by the Nodal Officer that a draft of the EMP was shared with all the concerned stakeholders including CPCB, DPCC & SPA through e-mail with a request to provide their inputs or suggestions. The inputs received were incorporated in the plan. The proposed EMP was discussed in detail and the members agreed that all the requisite domains/points were covered in the plan. It was also informed to all the concerned stakeholders to prepare the budgetary requirement for any additional items/equipment/vehicle if any, along with the timeline for the same.

(Action- All concerned)

3. **Integrated Plan for Traffic Management at AIIMS-** In continuation with previous deliberations and in view of the major findings in the survey by School of Planning & Architecture, there is an immediate need to address traffic congestion not just within but outside of AIIMS as well. For achieving desired results, an Integrated Plan for Traffic Management at AIIMS based on the existing guidelines & standards was discussed in detail with the Transport planning department of SPA that would include the circulation, smooth traffic flow pattern, parking, pick up & drop area, signages at various places, markings and the provisions for the emergency services. Prof. Sewa Ram (Transport Planning Department, SPA) informed that for the smooth traffic flow in the area outside of AIIMS, Transport Planning Department, SPA is already providing the requisite consultation. The Committee members requested the Transport Planning Department, SPA to prepare an Integrated Plan for Traffic Management for both inside and outside of AIIMS along with the budgetary requirement and timeline for a holistic solution to the problem.



(Action- ESD & Security, AIIMS to coordinate with Transport Planning Department of SPA)

It was further discussed that all the activities which have budgetary requirement shall be submitted along with the timeline at the earliest by the concerned stakeholders so that the EMP could be uploaded on AIIMS website and the action taken compliance report would be submitted by 31st August to the Hon'ble NGT.

The meeting ended with the Vote of Thanks to the Chair.

This issues with the approval of the Chairman.


Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp. Admn.

Distribution: As above and all concerned officials.

Copy to: Prof. I/C, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI – 110029

Dated: 16.10.2023

MINUTES OF THE MEETING

Subject: Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 11th October 2023 at 3:00 pm in Dean Committee Room, AIIMS, New Delhi: reg.

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 11thOctober 2023 at 3:00 pm in Dean Committee Room, AIIMS, New Delhi.

The following officials attended the meeting:

a) Joint Committee Members or Representatives:

1. Mr. Krishna Murari, ACP, Traffic
2. Mr. Harish Chander, ACP, Hauz Khas, Delhi Police
3. Mr. Sandeep Kumar, Traffic Police, Hauz Khas
4. Mr. Shiv Darshan, SHO, Hauz Khas, Delhi Police
5. Mr. Mukesh, Representative of PWD
6. Mr. C. L. Meena, Nodal Officer, NDMC
7. Mr. K.Kumar, Environment Engineer, DPCC
8. Mr. Ankush Tewani, Scientist D, CPCB

b) Members from AIIMS:

1. Prof.V.K. Iyer, Chairman, Traffic Monitoring Committee
2. Prof. R. K. Yadav, Chairman Aesthetics & Beautification
3. Prof. Sandeep Mathur, Member, Representative of Transport Committee
4. Prof. Rakesh Kumar, Chairman, Sanitation & Swachhta Committee
5. Prof. Asit.R.Mridha,
6. Dr. Abdul Hakim Choudhary, Associate Prof, Hosp. Admin
7. Dr. Nishant Sharma,Asst. Prof. Hospital Admin
8. Dr. Vivek Dixit, Scientist, Nodal Officer
9. Dr. Kshitija Singh, Duty Officer
10. Dr. Pallavi Shukla, Duty Officer
11. Sh. J. S. Chandel, Security Officer
12. Sh. Devender Kumar, EE (Civil)



13. Sh. Dinesh Kumar, EE (Elect)
14. Mr. Anil Sharma, AE (Civil)
15. Sh. Surender Pal, Sanitation Officer
16. Sh. Naresh Kumar Yadav, Fire Officer

c) **Special Invitee:**

1. Prof. Sewa Ram, Dept. of Transport Planning, School of Planning & Architecture

The following officials could not attend the meeting:

1. Prof. Sanjeev Lalwani, Medical Superintendent, AIIMS
2. Prof. S.S Kale, Chairman, Security & Traffic Committee
3. Representative of DDA

At the outset, the Chairman welcomed all the members of the committee and briefed about the purpose of the meeting. The Chairman emphasized the importance of compliance on the directions of the Hon'ble NGT as they will provide a healthier environment for patients and general public in this sensitive zone. He requested all the stakeholders to work in collaboration to ensure better Traffic Management and Air Quality in and around AIIMS.

Prof. Sewa Ram, Dept. of Transport Planning, School of Planning & Architecture, gave a brief presentation on the integrated plan for Traffic Management at AIIMS which was appreciated by all the Committee members. The budgetary requirement and the timeline along with the action taken report was asked from the concerned stakeholders.

The following points were discussed & decisions taken:

1. **Submission of Action taken report to Hon'ble NGT:** As per the directions of the Hon'ble NGT, it was informed that AIIMS had already submitted its report to the Hon'ble NGT whereas for the outer area for which Delhi Police is the nodal agency, all concerned stakeholders were requested to submit their action taken report at the earliest. **(Action- All concerned)**
2. **Environment Management Plan (EMP):** The EMP was already prepared, shared with all concerned stakeholders including DPCC, CPCB and SPA and uploaded on AIIMS website after incorporating the desired changes in the plan and the details have already been shared with the Hon'ble NGT.
3. **Integrated Plan for Traffic Management at AIIMS:** As requested by the Committee members in the previous meeting, Prof. Sewa Ram, Department of Transport Planning, School of Planning & Architecture, gave a brief presentation on the Integrated Plan for

Traffic Management for both inside and outside of AIIMS. It was decided that Joint rounds and site inspection will be conducted by Prof. Sewa Ram and Traffic Monitoring Committee, as fresh data will be required in order to formulate short-term and long-term measures for traffic Management inside and around AIIMS campus.

(Action-Chairman, Traffic Monitoring Committee, ESD & Security, AIIMS to coordinate with Transport Planning Department of SPA)

Traffic Management outside AIIMS:

4.) Traffic congestion on high volume roads- MG road and Aurobindo Road:

a.) **Encroachment by Hawkers, Vendors & Shops:** It was informed by the Representative of NDMC that the encroachment by hawkers, vendors, shops etc. is being controlled on a regular basis. It was informed that as per the directions of the NGT, concerned police officers can be involved in order to implement the same. NDMC informed that a letter has already been sent to the concerned police agency in this regard. It was also discussed that the food distribution which is being done by NGOs at various places outside the AIIMS premises should be stopped and NDMC should proactively issue warning to repeated offenders to discourage the same. **(Action - NDMC)**

b) **Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo-marg stretch:** It has been observed that many ambulances, autorickshaws, taxis and even private vehicles are being parked outside AIIMS, sometimes even encroaching the footpaths. Delhi Traffic Police informed that regular checking and imposition of fines is being done. It was further reiterated that as discussed in previous meeting, AIIMS security shall also record such instances and present the same to Delhi Traffic Police regularly and also during Joint monthly meetings.

(Action-Delhi Traffic Police)

5. **Setting up of AQ monitoring station and GRAP implementation:** It was informed by the ESD department that the budget for AQ monitoring station has been prepared and will be submitted to the EAC next week.

The GRAP to be implemented as and when it exceeds the laid down parameters.

(Action: ESD, AIIMS & All concerned agencies)

6. Traffic Management inside AIIMS-

a. Vehicular congestion at entry gates of AIIMS: It was informed by the Committee members that the Quick response team (QRT) has been deployed. The Chairman, Traffic Management Committee, suggested that there should be more number of QRTs in order to further streamline the movement and to ensure removal/towing of unauthorized vehicle parked within the campus. The ORT must have the contact numbers of Delhi Police & Delhi Traffic Police officials for rapid response to any situation beyond their control.

(Action: Security & Traffic Committee, AIIMS)

b. Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS:

It was informed that the Security Department is regularly clearing all internal roads to avoid congestion and also ensuring vehicles are parked in designated parking areas only. The Chairman of the Traffic Monitoring Committee informed the members that the provisioning of Valet Parking on pilot basis is under process and a request has been made to the Transport department for the provisioning of Parikrama vehicles, drivers and Eco vans. The Valet parking will be pilot tested in New RAK OPD, RPC and AIIMS emergency. The Chairman of the Committee also informed that the vehicular routes have been modified to further decongest roads and entry of the vacant rickshaws have also been restricted.

(Action: Security & Traffic Committee, AIIMS)

c. Increase in the number of vehicular traffic entering AIIMS: The Chairperson, Traffic Management Committee informed that the Boom barriers have already been installed and the RFID enabled tags for in- house vehicles is under process. The proposed budget for the same has been put up for financial concurrence and the entire system is likely to be in place in another 3-4 months.

d. Procurement of 200 electric vehicles for transportation of staff & patients: It was informed that in first phase 30 electric vehicles of varying capacity will be procured by the Transport Committee at AIIMS. The budgetary requirement along with the timeline to be submitted to the Nodal Officer.

(Action- Chairman, Transport Committee)



e. **Slowing of speed of traffic:**

The Joint Committee report mentioned that at some places slowing down of vehicles was noticed in the campus. In order to overcome the slowing of the speed of traffic additional signages are required at various places in the campus. It was suggested that the signages to be installed in consultation with the School of Planning and Architecture. It was further deliberated and decided that the signages will be revamped as a part of immediate measures under integrated Traffic Management Plan. The ESD also informed that the maintenance of the roads is being done on a regular basis. It was also informed that regular rounds of the security are being done in this regard.

(Action: ESD, Security & Traffic Committee AIIMS)

7.) **Green Belt inside AIIMS:**

The ESD informed that in order to further develop green belt inside AIIMS, 2000 potted plants and 1000 trees have already been planted. The climbers & landscape development is being done by the ESD. It was further informed that the budget & timeline for developing the vertical gardens inside AIIMS has already been submitted by the ESD.

(Action: Chairman, Aesthetics & Beautification & ESD, AIIMS)

8.) **No system of entry and exit from vehicles from designated gates:**

It was informed that the entry/exit gates are manned by security personnel. However, there is a scope to improve signage's which is being undertaken by AIIMS. Further, it was informed by Chairman, Traffic Monitoring Committee that the boom barriers have also been installed.

(Action: Security & Traffic Committee)

9.) **Road Condition:**

It was discussed in the meeting that the roads inside the AIIMS campus are being repaired and regularly maintained by ESD, whereas the roads in the outer area are being maintained by the concerned agencies.

(Action- ESD, AIIMS, MCD/ PWD)

10.) **Green Belt outside AIIMS:**

The Representative of NDMC informed that the tender for developing green belt in the outer area of AIIMS is under process. It was further informed that green belt in the outer area will be developed by NDMC.

(Action: NDMC, AIIMS)

11.) Dust Management at Construction Sites:

For buildings that are being constructed/renovated in and around AIIMS campus, measures for managing/controlling dust are to be ensured in accordance with dust mitigation norms. It was informed by the ESD that all the necessary steps are being taken to meet the dust mitigation norms in AIIMS.

(Action- ESD, AIIMS & Other concerned Agencies)

12.) Solid Waste Management: It was informed by NDMC representative that the solid waste management around AIIMS campus is being supervised by the NDMC and large waste bins are being cleared on regular basis.

(Action-NDMC)

13.) Increase in the footfall of patients & relatives: It was informed that one patient -one attendant policy is in place. It was also informed that the visiting hours for the patients is being strictly implemented by the security department, AIIMS. Further, the OPD appointments are also staggered to reduce peak patient flow.

(Action- Security Department, AIIMS)

14.) Illicit activities on Foot over bridge & Subways around AIIMS: Various members raised concern about illicit activities on the foot over bridge & subways around AIIMS such as alcohol/drug consumption, eve-teasing, mobile snatching etc. which prevents their optimal usage due to fear among the public. NDMC was requested to ensure cleanliness & adequate lighting while the Delhi Police assured regular patrolling and deployment of a police personnel from 6:00 pm to 11:00 pm to prevent such activities. It was informed that foot over bridge needs regular repair and maintenance.

(Action- NDMC, Delhi Police)

14.) Retrofitting of DG sets: It was informed by the ESD that the budgetary requirement for the retrofitting of DG sets has been prepared as per the orders of the Commission for Air Quality Management (CAQM) and will be submitted to the EAC next week.

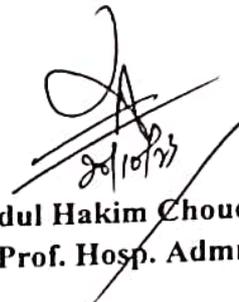
(Action-ESD, AIIMS)

16.) Installation of ETP for the treatment of laundry effluent at AIIMS: It was informed by the ESD that the estimate for the installation of ETP for the treatment of laundry effluent has already been approved by the EAC. (Action-ESD, AIIMS)

17.) **Installation of Pollution Mitigation System at AIIMS**: Regarding installation of pollution mitigation system on pilot basis, the ESD informed that the estimate for the installation of the pulse radio wave frequency machines has been approved by the EAC. The budgetary requirement along with the timeline has already been submitted. (Action-ESD, AIIMS)

All concerned stakeholders are requested to comply with the directions of the Hon'ble NGT. The meeting ended with the Vote of Thanks to the Chair.

This issues with the approval of the Chairman.


20/10/23
Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp. Admn.

Distribution: As above and all concerned officials.

Copy to: Prof. I/C, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
Ansari Nagar, New Delhi – 110029

Dated: 16.11.2023

MINUTES OF THE MEETING

Subject: Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 16th November 2023 at 3:00 pm in Ramalingaswami Board Room, AIIMS, New Delhi -reg.

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 16th November 2023 at 3:00 pm in Ramalingaswami Board Room, AIIMS, New Delhi.

The following officials attended the meeting:

a) Joint Committee Members or Representatives:

1. Mr. Harish Chander, ACP, Hauz Khas, Delhi Police
2. Mr. Shiv Darshan Sharma, SHO, Hauz Khas, Delhi Police
3. Mr. C.L. Meena, Nodal Officer, NDMC
4. Mr. Ramesh Chand, Representative of Delhi Traffic Police

b) Members from AIIMS:

1. Dr. Sanjay Lalwani, Medical Superintendent
2. Prof. Anant Mohan, Chairman, Transport Committee
3. Prof.V.K. Iyer, Chairman, Traffic Monitoring Committee
4. Prof. R. K. Yadav, Chairman Aesthetics & Beautification
5. Dr. Abdul Hakim Choudhary, Associate Prof, Hosp. Admin
6. Dr. Paavan Gopathoti, Duty Officer
7. Sh. J. S. Chandel, Security Officer
8. Sh. Deepak Bhutale, EE (Civil)
9. Sh. Dinesh Kuma, EE (Elect)
10. Mr. Anil Kumar Sharma, AE (Civil)
11. Sh. Surender Pal, Sanitation Officer
12. Sh. Naresh Kumar Yadav, Fire Officer

The following officials could not attend the meeting:

1. Representative of PWD
2. Representative of DDA
3. Representative of DPCC
4. Representative of CPCB
5. Sh. Vivek Dixit, Scientist

At the outset, Chairman welcomed the House and informed that the agenda of this meeting is to take account of the actions taken with reference to the decisions taken in the previous meeting.

The following points were discussed:

1. **Submission of Action taken report to Hon'ble NGT:** All concerned stakeholder were reminded that the action taken reports should be periodically submitted in a time bound manner as per OA No.: 202/2023, in order to upload on the AIIMS website and a comprehensive report of the same is to be submitted to the Hon'ble NGT at the end of 6 months.

[Action: All concerned]

2. **Integrated Plan for Traffic Management at AIIMS:** Chairman, Traffic Management Committee informed that the tender for signage's was floated and vendor was finalized. The material, content and location are to be decided for which advice maybe sought from Prof. Sewa Ram, Dept. of Transport Planning, School of Planning & Architecture.

[Action: ESD and Security, AIIMS to coordinate with Transport Planning Department of SPA]

3. **Traffic Management outside AIIMS: Congestion on high volume roads - MG road and Aurobindo Road:**

- a. **Encroachment by Hawkers, Vendors and Shops:** Delhi Police informed that the Hawkers and Vendors have been completely removed from the places of congestion. They also added that, any such transgressors are being actively vacated if any such were spotted during the course of their regular rounds.

[Action: NDMC, Delhi Police]

- b. **Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo Marg stretch:** Traffic Police informed that in order to discourage such parked vehicles outside AIIMS, challans are being issued to transgressors and till date 1263 vehicles were issued challans. Nevertheless, it has been observed that the Ambulances that have been displaced from their past locations are being parked at Gate no: 4 of AIIMS leading to shifting of congestion to the other side. It has also been informed that the Multilevel Parking under MCD is not being used properly and is mostly lying vacant. In this regard, it has been decided that the Traffic Police and NDMC may write to MCD regarding the same to allow Ambulances and other vehicles to be parked there. Traffic Police and NDMC agreed for the same.

[Action: Delhi Traffic Police, NDMC]

5. **Setting up of AQI monitoring station and GRAP implementation:** It was informed that GRAP was being implemented as per the directives of Commission for Air Quality

Management (CAQM).ESD, AIIMS informed that the specifications were finalized and the proposal is put up for EAC to be held on 16.11.2023 and work would be initiated right after approval. ESD was reminded that the installation of AQI monitoring station is to be done in a time bound manner and any assistance needed maybe sought from DPCC/ CPCB.

[Action: ESD, AIIMS]

6. Traffic Management inside AIIMS:

a. Vehicular congestion at entry gates of AIIMS: Contact numbers of Delhi Traffic Police are to be displayed on the sign boards to be installed along the entry gates in order to facilitate accessibility in case of any issue. Delhi Traffic Police are requested to share their numbers with the concerned departments.

[Action: Delhi Traffic Police, ESD and Security & Traffic Committee, AIIMS]

b. Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS:

In order to monitor the amount of time vehicles, taxis and auto rickshaws are spending inside the premises a non-monetary token system like at the Airports, is to be implemented inside AIIMS. It was also informed that some auto rickshaw drivers are operating exclusively within the campus and are showing resistance to comply to directives. In this regard, it was decided that a QRT may be deployed in order to keep a check on such auto rickshaw drivers.

[Action: Security & Traffic Committee, AIIMS]

c. Increase in the number of vehicular traffic entering AIIMS: The Chairperson, Traffic Management Committee informed that the Boom barriers have already been installed and the RFID enabled tags for in- house vehicles is under process. The proposed budget for the same has been put up for financial concurrence and the entire system is likely to be in place in another 3-4 months.

d. Procurement of 200 electric vehicles for transportation of staff & patients: It was informed that in first phase 30 electric vehicles of varying capacity will be procured by the Transport Committee at AIIMS. The budgetary requirement along with the timeline to be submitted to the Nodal Officer and action taken to be submitted in a time bound manner.

[Action: Chairman, Transport Committee]

e. Slowing of speed of traffic:

Chairman, Security & Traffic Committee informed that the decisions taken in the previous meetings were implemented which has eliminated the slowing of speed. On discussion, it was decided that advice may be sought from Prof. Sewa Ram, Dept. of Transport Planning, School of Planning & Architecture on the implementation.

[Action: Security & Traffic Committee AIIMS]

7. Green Belt inside AIIMS:

ESD, AIIMS informed that the following measures have been implemented:

- a. A total of 2060 potted plants and 1000 trees were planted inside the premises of AIIMS
- b. Lawn and Park development in open areas
- c. Cleaning of horticultural and construction waste lying around in various areas of the premises

It was also informed that 1950 plants were assured for plantation at NCI through an order of the Hon'ble High Court which have not been delivered till date. ESD was directed to communicate with the Forest Department for following up on the same.

[Action: Chairman, Aesthetics & Beautification & ESD, AIIMS]

8. Green Belt outside AIIMS:

The Representative of NDMC informed that the tender for developing green belt in the outer area of AIIMS is under process. It was further informed that green belt in the outer area will be developed by NDMC.

[Action: NDMC, AIIMS]

9. Dust Management at Construction Sites:

For buildings that are being constructed/renovated in and around AIIMS campus, measures for managing/controlling dust are to be ensured in accordance with dust mitigation norms. It was informed by the ESD that all the necessary steps are being taken to meet the dust mitigation norms in AIIMS.

[Action- ESD, AIIMS & Other concerned Agencies]

- 10. Solid Waste Management:** It was informed by NDMC representative that the solid waste management around AIIMS campus is being supervised by the NDMC and large waste bins are being cleared on regular basis.

[Action-NDMC]

- 11. Illicit activities on foot over bridge and subways around AIIMS:** Delhi Police informed that the regular patrolling is being done along the foot over bridges and subways around AIIMS. Trespassers and other unwelcome crowd are being regularly vacated from these places.

- 12. Retrofitting of DG sets:** ESD informed that financial implication for retrofitting DG sets is put up in the EAC and approval is awaited.

[Action: ESD, AIIMS]

13. **Installation of ETP for the treatment of laundry effluent at AIIMS:** ESD informed that the process of tendering is ongoing and that the installation will likely be completed within a timeline of 4 months.

[Action: ESD, AIIMS]

14. **Installation of Pollution Mitigation System at AIIMS:** ESD informed that specs for the Pollution Mitigation System have been finalized and put up to EAC. Approval is awaited.

[Action: ESD, AIIMS]

15. **Speed breakers in the premises:** It was discussed that the speed breakers inside AIIMS maybe the cause for delay and slowing down of traffic and congestion. It was decided that this matter should be looked into for an optimal recourse.

[Action: ESD and Security & Traffic Committee AIIMS]

All concerned stakeholders are requested to comply with the directions of the Hon'ble NGT.

The meeting ended with thanks to the Chair.

This issues with the approval of the Chairman.


Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp. Admn.

Distribution: As above and all concerned officials.

Copy to: Prof. I/C, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
Ansari Nagar, New Delhi – 110029

Dated: 25.01.2024

MINUTES OF THE MEETING

Subject: Minutes of the Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 25th January 2024 at 2:00 pm in the Director's Committee Room, AIIMS, New Delhi.

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 25th January 2024 at 2:00 pm in the Director's Committee Room, AIIMS, New Delhi.

The following officials attended the meeting:

a) Joint Committee Members or Representatives:

1. Mr. Harish Chander, ACP, Hauz Khas, Delhi Police
2. Mr. Shiv Darshan Sharma, SHO, Hauz Khas, Delhi Police
3. Mr. Shyam Lal, Representative of Delhi Traffic Police
4. Mr. Amzad Khan, Representative of DPCC
5. Mr. Yogesh Hada, Representative of PWD
6. Representative of CPCB

b) Members from AIIMS:

1. Dr. Nirupam Madaan, Medical Superintendent
2. Dr. V.K. Iyer, Chairman, Traffic Monitoring Committee
3. Dr. R. K. Yadav, Chairman Aesthetics & Beautification
4. Dr. Abdul Hakim Choudhary, Additional Professor, Dept. of Hosp. Admin
5. Dr. Paavan Gopathoti, Duty Officer
6. Dr. Vivek Dixit, Scientist, Dept of Orthopedics
7. Mr. J. S. Chandel, Security Officer
8. Mr. Dinesh Jakhar, EE (Electric)
9. Mr. Anil Kumar Sharma, AE (Civil)
10. Mr. Surender Pal, Sanitation Officer
11. Mr. Naresh Kumar Yadav, ASO/Fire Officer

The following officials could not attend the meeting:

1. Dr. Anant Mohan, Chairman, Transport Committee
2. Dr. S.S. Kale, Chairman, Security and Traffic Committee
3. Dr. Nishant Sharma, APHA
4. Representative of DDA
5. Representative of NDMC

At the outset, Chairman welcomed the House and informed that the agenda of this meeting is to take account of the actions taken with reference to the decisions taken in the previous meeting.

The following points were discussed:

1. **Integrated Plan for Traffic Management at AIIMS:** Chairman, Traffic Management Committee informed the House that concurrence has come from the finance section for the signages. In this regard, it was discussed that a committee should be formed to review and approve the signages prior to finalization and all such signages that do not conform to the decided norms should be removed. The same maybe approved from School of Planning and Architecture.

[Action: ESD, AIIMS]

2. **Traffic Management outside AIIMS: Congestion on high volume roads - MG road and Aurobindo Road:**

- a. **Encroachment by Hawkers, Vendors and Shops:** Even though it was ascertained in the last meeting by the Delhi Police and Traffic Police that Hawkers and Vendors have been completely removed from the places of congestion, it was observed that the individuals living in the "Rehen Basera" outside Gate nos.: 3 and 4 are causing congestion to traffic and the vagrants living there are the reason for various illicit activities noted from time to time. It was also informed that the "Rehen Basera" was operationalized through the Ministry of Social Justice and Empowerment. It was decided that a communication would be sent to the Ministry through the PIC (Security) to vacate the area due to the above-mentioned reasons.

[Action: PIC (Security), AIIMS]

- b. **Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo Marg stretch:** It was observed that even after the decision in the last meeting, vehicles are still being parked in front of Gate no.: 3 and the MCD parking is lying vacant. It was decided that, with reference to the minutes of this meeting, a communication maybe sent from the DCP (Traffic Police) to MCD to allow utilization of the MCD parking and a copy of the same may be sent to Security Officer, AIIMS for information.

[Action: Delhi Traffic Police]

5. **Setting up of AQI monitoring station and GRAP implementation:** It was decided the AQI monitoring stations should be installed in locations equidistant to each other and should be located in places where it is visible to people moving around, in order to display any relevant messages on the screens. DPCC and CPCB are requested to vet the locations selected for the installations. MS requested ESD to hasten the process of tendering and procurement.

[Action: ESD, AIIMS, CPCB and DPCC]

6. Traffic Management inside AIIMS:

a. **Vehicular congestion at entry gates of AIIMS:** Chairman, Traffic Monitoring Committee informed the House that the previously present vehicular congestion is now circumvented and there is presently no congestion at the entry gates. As decided in the last meeting, Delhi Traffic Police are requested to share their numbers with the concerned departments at the earliest to be displayed at appropriate locations.

[Action: Delhi Traffic Police, ESD and Security & Traffic Committee, AIIMS]

b. **Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS:**

Chairman, Traffic Monitoring Committee informed that the deployed QRT has been efficient in removing auto rickshaw drivers (that are operating exclusively within the campus) and parked vehicles from undesignated places leading to overall improvement of traffic inside AIIMS.

c. **Increase in the number of vehicular traffic entering AIIMS:** Chairman, Traffic Monitoring Committee informed that RFID enabled tags for in-house vehicles have been installed and ingoing and outgoing traffic is being monitored at various entry and exit gates.

d. **Procurement of 200 electric vehicles for transportation of staff & patients:** It was informed that in first phase, 30 electric vehicles of varying capacity will be procured by the Transport Committee at AIIMS. In this regard, ESD informed that the charging points for electrical vehicles have been procured and will be installed and operational within one month.

7. Green Belt inside AIIMS:

ESD, AIIMS informed that the following measures have been implemented:

- a. A total of 2060 potted plants and 1000 trees were planted inside the premises of AIIMS
- b. Lawn and Park development in open areas
- c. Cleaning of horticultural and construction waste lying around in various areas of the premises

Further, the Chairperson informed the House that the file for tendering for the pitting and plantation of plants at NCI has already been signed and further action is awaited.

[Action: ESD, AIIMS]

8. Green Belt outside AIIMS:

- The Representative of NDMC informed in the previous meeting that the tender for developing green belt in the outer area of AIIMS is under process and that green belt in the outer area will be developed by NDMC.

[Action: NDMC, AIIMS]

9. Dust Management at Construction Sites:

ESD informed that all the necessary steps are being taken to meet the dust mitigation norms in AIIMS. The condemnation area behind Dr. R.P. Center was observed to be

unmanaged at most times leading to haphazard placement of condemned materials and incursion of various pests in the area. ESD was requested to get the area cleaned, properly maintained and ensure any repairs as necessary.

[Action: ESD, AIIMS]

10. **Solid Waste Management:** It was informed by NDMC representative that the solid waste management around AIIMS campus is being supervised by the NDMC and large waste bins are being cleared on regular basis.

[Action: NDMC]

11. **Illicit activities on foot over bridge and subways around AIIMS:** Even though Delhi Police informed in the last meeting that trespassers and other unwelcome crowd are being regularly vacated from the foot over bridge regularly, the number of vagrants staying near the foot over bridge was observed to be the same as before. It was also observed that the foot over bridge was looking very shabby due to lack of maintenance from a long period of time. In this regard it was discussed that the Delhi/Traffic Police may take necessary action and submit a report of the same to the Nodal Officer of this committee.

[Action: NDMC/ Delhi/Traffic Police]

12. **Retrofitting of DG sets:** ESD informed that the process of retrofitting of DG sets involves three distinct activities: installation of fuel kits on the existing DG sets, installation of gas pipelines and connection of these pipelines to fuel kits. Since DPCC informed that the process of retrofitting would be funded by them, it was decided that a clarification in this regard would be sought by ESD and to initiate the process. For DG sets installed in community health centers and other centers away from AIIMS, it was decided that the concerned State Pollution Control Boards maybe approached for seeking clarity in the matter of retrofitting.

[Action: ESD, AIIMS]

13. **Installation of ETP for the treatment of laundry effluent at AIIMS:** As informed by ESD in the previous meeting the tender was floated and bidding for the same would open on 29th January 2024. The process of installation would take around 2 months after the conclusion of the bidding process.

[Action: ESD, AIIMS]

14. **Installation of Pollution Mitigation System at AIIMS:** It was discussed that the Pollution Mitigation Systems to be installed on a trial basis maybe allocated to the roof tops of Private Ward Block and MCH Block in the Masjid Moth Cluster. It was decided that the prospective vendor maybe called for checking the feasibility in these locations.

[Action: ESD, AIIMS]

15. **Speed breakers in the premises:** To optimize speed of traffic in various areas it was decided that some speed limiters should be present in order to curb the speed of rash drivers. In this regard, it was decided that options available in the market should be explored and an amicable solution maybe looked into.

[Action: ESD, AIIMS]

All concerned stakeholders are requested to comply with the directions of the Hon'ble NGT.

*The meeting ended with thanks to the Chair.
This issues with the approval of the Chairman.*



Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp. Admn.

Distribution: As above and all concerned officials.

Copy to: Prof. I/C, CF, with a request to kindly upload a copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

Dated: 23.03.2024

MINUTES OF THE MEETING

Subject: Minutes of the Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 7th March 2024 at 3:00 pm in the Director's Committee Room, AIIMS, New Delhi.

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 7th March 2024 at 3:00 pm in the Director's Committee Room, AIIMS, New Delhi.

The following officials attended the meeting:

a) Joint Committee Members or Representatives:

1. Mr. C.L.Meena, Nodal Officer, Air Pollution, NDMC
2. Mr. Shiv Darshan Sharma, SHO, Hauz Khas, Delhi Police
3. Mr. Shyam Lal, Representative of Delhi Traffic Police
4. Mr. Nitesh, Inspector, DFC
5. Mr. Ajay Kumar, Representative of CPCB
6. Mr. Dhananjay Tripathi, Consultant, CPCB

b) Members from AIIMS:

1. Dr. Nirupam Madaan, Medical Superintendent
2. Dr. V.K. Iyer, Chairman, Traffic Monitoring Committee
3. Dr. R. K. Yadav, Chairman Aesthetics & Beautification
4. Dr. Abdul Hakim Choudhary, Additional Professor, Dept. of Hosp. Admin
5. Dr. Abhishek Anand, Duty Officer
6. Er. Deepak Bhutale, SE, AIIMS
7. Mr. J. S. Chandel, Security Officer
8. Mr. Dinesh Jakhar, EE (Electrical)
9. Mr. Anil Kumar Sharma, AE (Civil)
10. Mr. Surender Pal, Sanitation Officer
11. Mr. Naresh Kumar Yadav, ASO/Fire Officer

The following officials could not attend the meeting:

1. Dr. Anant Mohan, Chairman, Transport Committee
2. Dr. S.S. Kale, Chairman, Security and Traffic Committee
3. Dr. Nishant Sharma, APHA
4. Representative of DDA
5. Representative of DPCC
6. Representative of PWD

At the outset, Chairman welcomed the House and informed that the agenda of this meeting is to take account of the actions taken with reference to the decisions taken in the previous meeting.

The following points were discussed:

1. **Integrated Plan for Traffic Management at AIIMS:** Chairman, Traffic Management Committee informed the House that, as decided in the previous meeting the signages have been finalized but the same have not been approved from School of Planning and Architecture due to their non responsiveness. It was decided that these signages to be vetted by the Medical Superintendent and if possible, by the School of Planning and Architecture. Accordingly, Security Officer, AIIMS to submit the finalized signages to the Medical Superintendent. Director, AIIMS reiterated that the approved road map for traffic management should be strictly implemented.

[Action: Security Officer, AIIMS]

2. **Traffic Management outside AIIMS: Congestion on high volume roads - MG road and Aurobindo Road:**

- a. **Relocation of Rehen Basera outside AIIMS:** As decided in the last meeting, a written communication has been sent by the Additional Director, AIIMS to the Chief Executive Officer, Delhi Urban Shelter Improvement Board, requesting for relocation of Rehen Basera outside AIIMS to an alternate location. Their response is awaited. Director, AIIMS desired that a written communication be submitted to NGT in case of non-responsiveness from the concerned authority.

[Action: PIC (Security), AIIMS]

- b. **Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo Marg stretch:** A written communication has been sent by the Additional Director, AIIMS to the Deputy Commissioner of Police (Traffic), South Range, Delhi regarding traffic congestion outside AIIMS gate no.1 & 3 on Aurobindo Marg stretch. It was observed that even after the decision in the last meetings and written communication being submitted to DCP (Traffic), vehicles are still being parked in front of Gate no.1 & 3 and the MCD parking is lying vacant. As decided in the last meeting (with reference to the minutes of meeting) a communication maybe sent from the DCP (Traffic Police) to MCD to allow utilization of the MCD parking and a copy of the same may be sent to Security Officer, AIIMS for information.

[Action: Delhi Traffic Police]

- c. **Dedicated lane for Ambulance outside AIIMS:** The Director, AIIMS highlighted the need for provision of a dedicated lane for Ambulance outside gate no 1 of AIIMS on Aurobindo Marg stretch to facilitate convenience of patients and for addressing

traffic congestion outside AIIMS due to unauthorized parking of vehicles. Options to be explored for provision of a dedicated lane for Ambulance outside gate no 1 of AIIMS on Aurobindo Marg stretch.

[Action: Delhi Traffic Police]

3. Setting up of AQI monitoring station and GRAP implementation: Mr. Dinesh Jakhar, EE (Electrical) informed that as decided in the last meeting, the work has been awarded for installation of one AQI monitoring station on shiva road, and it will be completed in around 45 days. DPCC and CPCB have no objection for the installation.

[Action: ESD, AIIMS]

4. Traffic Management inside AIIMS:

a. Vehicular congestion at entry gates of AIIMS: Chairman, Traffic Monitoring Committee informed the House that the previously present vehicular congestion is now circumvented and there is presently no congestion at the entry gates and inside AIIMS.

b. Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS: Chairman, Traffic Monitoring Committee informed that the deployed QRT has been efficient in removing auto rickshaws (that are operating exclusively within the campus) and parked vehicles from undesignated places leading to overall improvement of traffic inside AIIMS.

c. Monitoring of vehicular traffic entering AIIMS: Chairman, Traffic Monitoring Committee informed that RFID enabled boom barriers have already been installed at 5 locations in AIIMS. RFID enabled tags for in-house vehicles have been installed and ingoing and outgoing traffic is being monitored at various entry and exit gates. He instructed the Security Department, AIIMS to strictly implement the RFID policy. It was decided that the entry gates should have 2 lanes to facilitate screening of vehicles without RFID without hindering the flow of vehicles with RFID.

[Action: Security Officer, AIIMS]

d. Procurement of 200 electric vehicles for transportation of staff & patients: It was informed that in first phase, 30 electric vehicles of varying capacity will be procured by the Transport Committee at AIIMS. In this regard, ESD informed that the charging points for electrical vehicles have been procured and their installation is under progress.

5. Green Belt inside AIIMS:

ESD, AIIMS informed that the following measures have been implemented:

a. Plantation of 250 trees on either side of shive road connecting gate no.6B and 7 is under process. This will be completed within 2 months.

- b. Plantation of shrubs along the road connecting gate no.1 and 2 have been completed.
- c. Lawn and Park development in open areas is under progress.
- d. Regular cleaning of horticultural and construction waste lying around in various areas of the premises is being done.

[Action: ESD, AIIMS]

6. Green Belt outside AIIMS:

The Representative of NDMC informed that small plants and shrubs have been planted along the boundary wall of AIIMS from gate no.2 to gate no.1. Rest of areas will be covered in due course of time.

[Action: NDMC, AIIMS]

7. Dust Management at Construction Sites:

ESD informed that all the necessary steps are being taken to meet the dust mitigation norms in AIIMS. As highlighted in the previous meeting that the condemnation area behind Dr. R.P. Center was observed to be unmanaged at most times leading to haphazard placement of condemned materials and incursion of various pests in the area. ESD was requested to get the area cleaned, properly maintained, and ensure any repairs as necessary. ESD is requested to complete the task and to submit a status report.

[Action: ESD, AIIMS]

8. Solid Waste Management: It was observed that solid waste is not being cleared on regular basis around AIIMS, especially outside gate no.2 and in the masjid moth area. NDMC representative submitted that the mentioned area is under MCD. MCD is requested to ensure proper management of solid waste in these areas.

[Action: MCD]

9. Illicit activities on foot over bridge and subways around AIIMS: A written communication has been sent by the Additional Director, AIIMS to the Deputy Commissioner of Police, South District, Delhi regarding illegal activities happening outside AIIMS on Aurobindo Marg stretch including foot overt bridge. Delhi Police informed that 2 police personnel have been deployed in the area and trespassers and other unwelcome crowd are being regularly vacated from the foot over bridge regularly. In previous meeting it was also observed that the foot over bridge was looking very shabby due to lack of maintenance from a long period of time. In this regard it was discussed that the Delhi Police may take necessary action and submit a report of the same to the Nodal Officer of this committee.

[Action: NDMC and Delhi Police]

10. Retrofitting of DG sets: ESD informed that the process of retrofitting of DG sets involves three distinct activities: installation of fuel kits on the existing DG sets, installation of gas pipelines and connection of these pipelines to fuel kits. Since DPCC

informed that the process of retrofitting would be funded by them, it was decided that a clarification in this regard would be sought by ESD and to initiate the process. For DG sets installed in community health centers and other centers away from AIIMS, it was decided that the concerned State Pollution Control Boards maybe approached for seeking clarity in the matter of retrofitting.

[Action: ESD, AIIMS]

11. Installation of ETP for the treatment of laundry effluent at AIIMS: ESD informed that the work has already been awarded and is likely to be completed within 3 months.

[Action: ESD, AIIMS]

12. Installation of Pollution Mitigation System at AIIMS: ESD informed that 2 units of Pollution Mitigation System has already been installed at AIIMS on trial basis.

[Action: ESD, AIIMS]

13. Speed breakers in the premises: Chairman, Traffic Monitoring Committee informed that movable barriers have been installed in various areas of AIIMS to mitigate and optimize speed of traffic.

[Action: ESD, AIIMS]

All concerned stakeholders are requested to comply with the directions of the Hon'ble NGT.

*The meeting ended with thanks to the Chair.
This issues with the approval of the Chairman.*


8/4/24
Dr. Abdul Hakim Choudhary
Assoc. Prof. Hosp. Admn.

Distribution: As above and all concerned officials.

Copy to: Prof. I/C, CF, with a request to kindly upload a copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

Dated: 13.05.2024

MINUTES OF THE MEETING

Subject: Minutes of the Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 10th May 2024, at 12:00 pm in the Director's Committee Room, AIIMS, New Delhi.

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 10th May 2024 at 12:00 pm in the Director's Committee Room, AIIMS, New Delhi.

The following officials attended the meeting:

a) Joint Committee Members or Representatives:

1. Mr. C.L.Meena, Nodal Officer, Air Pollution, NDMC
2. Mr. Manoj Kumar Yadav, Executive Engineer, DDA
3. Mr. Shyam Lal, Representative of Delhi Traffic Police
4. Mr. Nitesh, Inspector, Delhi Traffic Police
5. Mr. Pradeep Kumar, ASI, Hauz Khas, Delhi Police
6. HC. Rajesh, AIIMS, Police Chowki
7. Mr. Ajay Kumar, Representative of CPCB

b) Members from AIIMS:

1. Dr.V.K. Iyer, Chairman, Traffic Monitoring Committee
2. Dr. R. K. Yadav, Chairman Aesthetics & Beautification
3. Dr. Abdul Hakim Choudhary, Additional Professor, Dept. of Hosp. Admin
4. Dr. Nishant Sharma, Assistant Prof., Dept. of Hosp. Admin
5. Dr. Vivek Dixit, Asst. Prof., Reproductive Biology
6. Dr. Ananth Naveen, Duty Officer
7. Col. Digvijay Singh, Chief Security Officer
8. Mr. Dinesh Jakhar, EE (Electrical)
9. Mr. Anil Kumar Sharma, AE (Civil)
10. Mr. Pintu, Sanitation Inspector
11. Mr. Naresh Kumar Yadav, ASO/Fire Officer

The following officials could not attend the meeting:

1. Dr. Anant Mohan, Chairman, Transport Committee
2. Representative of DPCC
3. Representative of PWD

At the outset, Chairman welcomed the House and informed that the agenda of this meeting is to take account of the actions taken with reference to the decisions taken in the previous meeting.

The following points were discussed:

1. **Integrated Plan for Traffic Management at AIIMS:** Chairman, Traffic Management Committee informed the House that, as decided in previous meetings, approved road map for traffic management has been strictly implemented, further streamlining of traffic has been done, locations for parikrama and autorickshaws have been designated, necessary signages have been created, and School of Planning and Architecture is requested to review these signages for further inputs if any. Accordingly, Chief Security Officer, AIIMS to submit the pointwise Action taken report (along with relevant photographs) to the Nodal Officer within 48hrs, which will be submitted to Hon'ble National Green Tribunal.

[Action: Chief Security Officer, AIIMS]

2. **Traffic Management outside AIIMS: Congestion on high volume roads - MG road and Aurobindo Road:**

- a. **Relocation of Rehen Basera outside AIIMS:** As decided in the last meeting, a written communication has been sent by the Additional Director, AIIMS to the Chief Executive Officer, Delhi Urban Shelter Improvement Board, requesting for relocation of Rehen Basera outside AIIMS to an alternate location. Their response is awaited. The Chairperson desired that a written communication be submitted from Delhi Police to the Chief Executive Officer, Delhi Urban Shelter Improvement Board requesting them to refrain from establishing Rehen Basera outside AIIMS in future.

[Action: Delhi Police, South Zone]

- b. **Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo Marg stretch:** A written communication has been sent by the Additional Director, AIIMS to the Deputy Commissioner of Police (Traffic), South Range, Delhi regarding traffic congestion outside AIIMS gate no.1 & 3 on Aurobindo Marg stretch. It was observed that even after the decision in the last meetings and written communication being submitted to DCP (Traffic), vehicles are still being parked in front of Gate no.1 & 3 and the MCD parking is lying vacant. As decided in the last meeting (with reference to the minutes of meeting) a communication maybe sent from the DCP (Traffic Police) to MCD to allow utilization of the MCD parking and a copy of the same may be sent to Security Officer, AIIMS for information. Representative from Delhi Traffic Police informed that necessary measures have been taken to streamline traffic movement outside AIIMS on Aurobindo Marg stretch. Around 5100 & 700 challans have been imposed for violation of traffic rules since January 2024, through mobile app & E-machines respectively. They also informed that around 600 vehicles parked in unauthorized locations have been towed away during this period. Accordingly, Delhi Traffic Police to submit the point-wise Action taken report to the Nodal Officer within 48hrs, which will be submitted to Hon'ble National Green Tribunal.

[Action: Delhi Traffic Police]

- c. **Dedicated lane for Ambulance outside AIIMS:** In the previous meeting, Director, AIIMS highlighted the need for provision of a dedicated lane for Ambulance outside gate no 1 of AIIMS on Aurobindo Marg stretch to facilitate convenience of patients

and for addressing traffic congestion outside AIIMS due to unauthorized parking of vehicles and requested Delhi Traffic Police to explore options for provision of a dedicated lane for Ambulance outside gate no 1 of AIIMS on Aurobindo Marg stretch. It was informed by SHO, Delhi Traffic Police, that maintaining a dedicated lane for Ambulance is not feasible, but the lane outside gate no 1 of AIIMS on Aurobindo Marg stretch is being vacated on regular basis.

[Action: Delhi Traffic Police]

3. Setting up of AQI monitoring station and GRAP implementation: GRAP is being implemented as per guidelines. Mr. Dinesh Jakhar, EE (Electrical) informed that the work has been awarded for installation of one AQI monitoring station on Shiva Road, and it will be completed by end of May 2024.

[Action: ESD, AIIMS]

4. Traffic Management inside AIIMS:

- a. **Vehicular congestion at entry gates of AIIMS:** The Chairman, Traffic Monitoring Committee informed the House that the previously present vehicular congestion is now circumvented and there is presently no congestion at the entry gates and inside AIIMS.
- b. **Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS:** The Chairman, Traffic Monitoring Committee informed that the deployed QRT has been efficient in removing auto rickshaws (that are operating exclusively within the campus) and parked vehicles from undesignated places leading to overall improvement of traffic inside AIIMS. CSO informed that 6 cranes have been deployed round the clock for towing away of vehicles parked in undesignated places. Around 50 to 60 vehicles are being towed away every day and penalties are being levied to streamline the traffic movement inside AIIMS.
- c. **Monitoring of vehicular traffic entering AIIMS:** Chairman, Traffic Monitoring Committee informed that RFID enabled boom barriers to have already been installed at 5 locations in AIIMS. RFID enabled tags for in-house vehicles have been installed and ingoing and outgoing traffic is being monitored at various entry and exit gates with strictly implementation of RFID policy. It was also informed that automatic number plate recognition cameras are being installed at various entry and exit gates to track real time stay of vehicles inside premises of AIIMS. This will ensure responsible stay of vehicles entering AIIMS premises.
- d. **Procurement of 200 electric vehicles for transportation of staff & patients:** It was informed that in first phase, 30 electric vehicles of varying capacity will be procured by the Transport Committee at AIIMS. In this regard, ESD informed that the charging points for electrical vehicles have already been installed.

5. Green Belt inside AIIMS:

ESD, AIIMS informed that the following measures have been implemented:

- a. Plantation of 250 trees on either side of shive road connecting gate no.6B and 7 is under process. Response from the Forest Department for provision of trees is awaited.
- b. Plantation of around 50 shrubs along the road connecting gate no.1 and 2 has been completed.
- c. Lawn and Park development in open areas has been completed.
- d. Regular cleaning of horticultural and construction waste lying around in various areas of the premises is being done.

[Action: ESD, AIIMS]

6. Green Belt outside AIIMS:

The Representative of NDMC informed that around 700 small plants and shrubs have been planted along the boundary wall of AIIMS from gate no.2 to gate no.1., and NDMC has made a commitment to replace the plants and shrubs lost due to animal and traffic activity in due course of time.

[Action: NDMC, AIIMS]

7. Dust Management at Construction Sites:

ESD informed that all the necessary steps are being taken to meet the dust mitigation norms in AIIMS. As highlighted in the previous meeting that the condemnation area behind Dr. R.P. Center was observed to be unmanaged at most times leading to haphazard placement of condemned materials and incursion of various pests in the area. ESD was requested to get the area cleaned, properly maintained, and ensure any repairs as necessary. ESD is requested to complete the task and to submit an Action taken report.

[Action: ESD, AIIMS]

- 8. Solid Waste Management:** It was observed that solid waste is not being cleared on regular basis around AIIMS, especially outside gate no.2 and in the masjid moth area. NDMC representative submitted that the mentioned area is under MCD. MCD is requested to ensure proper management of solid waste in these areas.

[Action: MCD]

- 9. Illicit activities on foot over bridge and subways around AIIMS:** A written communication has been sent by the Additional Director, AIIMS to the Deputy Commissioner of Police, South District, Delhi regarding illegal activities happening outside AIIMS on Aurobindo Marg stretch including foot over bridge. Delhi Police informed that 2 police personnel have been deployed in the area and trespassers and other unwelcome crowd are being regularly vacated from the foot over bridge regularly. In previous meeting it was also observed that the foot over bridge was looking very shabby due to lack of maintenance from a long period of time. In this regard it was discussed that the Delhi Police may take necessary action and submit an Action taken report of the same to the Nodal Officer of this committee.

[Action: NDMC and Delhi Police]

- 10. Retrofitting of DG sets:** ESD informed that the process of retrofitting of DG sets involves three distinct activities: installation of fuel kits on the existing DG sets,

installation of gas pipelines and connection of these pipelines to fuel kits. Since DPCC informed that the process of retrofitting would be funded by them, it was decided that a clarification in this regard would be sought by ESD and to initiate the process.

For DG sets installed in community health centers and other centers away from AIIMS, it was decided that the concerned State Pollution Control Boards maybe approached for seeking clarity in the matter of retrofitting.

[Action: ESD,AIIMS]

- 11. Installation of ETP for the treatment of laundry effluent at AIIMS:**ESD informed that the work has already been awarded and is likely to be completed by end of July 2024.

[Action: ESD, AIIMS]

- 12. Installation of Pollution Mitigation System at AIIMS:** ESD informed that 2 units of Pollution Mitigation System has already been installed at AIIMS on trial basis. ESD to submit a brief report on Pollution Mitigation System at AIIMS to the Nodal Officer of this committee.

[Action: ESD, AIIMS]

- 13. Speed breakers in the premises:**Chairman, Traffic Monitoring Committee informed that movable barriers have been installed in various areas of AIIMS to mitigate and optimize speed of traffic.

[Action: ESD, AIIMS]

All concerned stakeholders are requested to comply with the directions of the Hon'ble National Green Tribunal.

Kindly Note: All concerned Agencies are requested to please submit action Taken Report/Compliance report to Hon,ble National Green Tribunal directly by 15th May, 2024.

*The meeting ended with thanks to the Chair.
This issues with the approval of the Chairman.*

Dr. Abdul Hakim Choudhary
Addl. Prof. Hosp. Admin.

Distribution:As above and all concerned officials.

Copy to:Prof. I/C, CF,with a request to kindly upload a copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI-110029.**

Dated: 13/05/2024

**To
The Registrar General
The National Green Tribunal**

Respected Sir,

Subject: Fresh Action Taken Report in compliance with the Order dated 03/07/2023 & 3/11/2023 passed in Original Application No. 202/2023 (I.A. No. 475/2023) Gaurav Sharma Applicant Versus Govt. of NCT of Delhi & Ors. Respondent (s).

Respected Sir

Reference subject matter noted above regarding submission of the fresh action taken / compliance report, various meetings were held with all the concerned stakeholders and decisions were finalized and actions were taken.

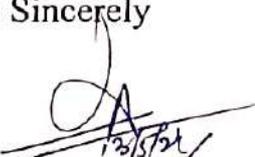
The following reports / documents are hereby submitted:

1. Environment Management Plan
2. Minutes of the meetings held
3. Detailed action taken reports

Submitted for kind perusal, please.

Thanking You

Yours Sincerely


Dr. Abdul Hakim Choudhary
Additional Professor of Hospital Administration
Nodal Officer, AIIMS, New Delhi.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
SANITATION DEPARTMENT (D.O.)

F.59/SSO/2018/19

Dated 08.05.24

To,

Dr. Abdul Hakim Choudhary
Officer In-charge (H)

Subject: - Action Taken regarding biomedical and solid waste at AIIMS, New Delhi, in Compliance with the Order dated 03.07.2023 passed in original application No. 202/2023(I.A No.475/2023) Gaurav Sharma Applicant versus Govt. of NCT of Delhi & Ors. Respondent (s).

Dear Sir,

Reference subject cited above, it is to inform that Biomedical and solid waste are being managed as per existing national guidelines at AIIMS, New Delhi. The waste generated is being collected, segregated, stored, transported and disposed as per guidelines.



Arvind Gajbhiye
Sr. Sanitation Officer

AIIMS, New Delhi
(ESD, Outer Area & Horticulture)

Subject: Action Taken Report

1. Plantation and Landscaping:

- (i) Plantation : 1000 trees have been planted.
- (ii) Potted plants : More than 2000 potted plants
- (iii) Herbal Garden : Budget estimate has been submitted for A/A & E/S.
- (iv) Vertical Garden : Budget estimate has been submitted for A/A & E/S.
- (v) Landscaping : (a) completed at newly developed Clinical Blocks in Masjid Moth Campus.
- (b) Budget estimate is already submitted for A/A & E/S for the Development of Parks at I & G type flats in Eastern Residential Campus.

2. Traffic Movement :

- (i) Segregation of Personal traffic movement is completed by providing Chaining with poles along Road side foot paths.
- (ii) RFID Boom barrier has been installed at some locations and will be completed within 2 months period.



EE(civil-II)



AE(civil)

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI – 110029
(Electrical Division – II)

No. Engg./Elect-II/2024-2509

Dated: 09-05-2024

To

Dr. Abdul Hakim Choudhary,
Additional Professor,
Hospital Administration AIIMS,
New Delhi-110029.

Subject: - Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023, on 10th May, 2024, at 12:00pm in Directors Committee Room, AIIMS, New Delhi: reg.

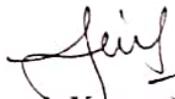
Sir,

With reference to above, the current update on the action taken report of the following points is as follows.

1. Air Pollution Mitigation System: It is already installed in the month of Feb 2024 and functional.
2. CAQM installation: Work is in progress and likely to be completed by 20.05.2024.
3. ETP installation for Laundry Effluent: Layout plan has been finalised, consent to establish ETP is to be obtained by the agency from DPCC, work is likely to be completed by the end of July 2024.
4. Dual Fuel Kit for DG Sets: CPCB provides 100% funding for providing Dual Fuel Kit in Delhi & NCR hospital DG Sets, letter dated 20.02.2024 and email dated: 13.03.2024 have been sent to DPCC as well as CPCB to avail the benefit. Response awaited.

Submitted for information please.

Encl: As above.


(Dinesh Kumar) 09/05/24

Executive Engineer (Elect)-II

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ENGINEERING SERVICES DEPARTMENT

Engg./Elect./EE(E)-II/AIIMS/Misc./ 2023-24 / 436

अ.भा.आ.स./A.I.I.M.S. Date: 20.02.2024

To

Dr. Nandita Moitra,
In-Charge Air Lab,
Delhi Pollution Control Committee,
4th & 5th Floor, ISBT Building, Kashmere Gate,
Delhi-11006.

नई दिल्ली / New Delhi
सामान्य अनुभाग / General Section

प्राप्त किया / Issued
उत्प्रेषण कार्य दिवस को
Subject to dispatched on
भेजा जाएगा
Next working day
दिनांक / Date.....

Subject: Guidelines for providing one-time financial assistance to Govt. Hospitals of Delhi-NCR for installation of Emission Control system or dual Fuel Kits (CNG-Diesel) in Diesel Generator Sets and purchase of gas-based Generator Sets.

Ref: DPCC Letter No. DPCC/ (12)(1) (412)/Lab(A)/2022/1863 dt: 14.11.2023

Respected Madam,

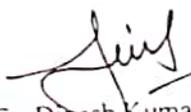
With reference to above subject matter, it is to submit that as per direction 76 of CAQM dt: 19.10.2023, we have prepared detailed estimate amounting to Rs. 7.069 Crores for installation of dual fuel Kits in the DG Sets and M/s IGL have given a budgetary offer of Rs. 0.91 Crores for providing PNG connections to individual DG Sets and an approx. expenditure of Rs. 0.45 Crores will be incurred for making connections from IGL PNG Meter to DG Sets i.e. total estimated cost is about Rs. 8.43 Crores. The required information as per DPCC proforma has already been given to Secretary, MOHFW, Govt. of India through AIIMS Grievance Cell vide email dt: 02.02.2024, copy attached.

As per reference DPCC letter dt: 14.11.2023, 100% funding will be provided by CPCB towards the capital cost of Dual Fuel Kits in the existing DG Sets. AIIMS New Delhi is ready to implement the directions 76 of CAQM, in this context, you are requested to guide us on the following points.

- Action to be taken by AIIMS New Delhi to avail 100 % funding towards cost of Dual Fuel Kits from CPCB and the contact person/Officer in CPCB to avail the benefit.
- Does CPCB 100% funding include the cost of PNG connection from IGL up to IGL Meter and gas pipe line required from IGL Meter to DG Sets.
- What would be the tendering procedure for implementation of Dual Fuel Kit in existing DG Sets as some of the OEMs like Cummins and Perkins have reservation in third party Dual Fuel Kit in their DG Sets.

Your cooperation is solicited please.

- Encl: 1. Email dt: 02.02.2024
2. Details of DG Sets as per DPCC Proforma.


(Er. Dinesh Kumar)
Executive Engineer (E)-II

Copy to:

1. Superintending Engineer: for kind information please.
2. Dr. Abdul Hakim Choudhary, Assoc. Professor, Hospital Admn.
3. AE(E)-IV
4. JE(E), concerned.
5. O/C

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ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR: NEW DELHI-110029
TRANSPORT OFFICE (MAIN GARAGE)

F. No. TS-06/TPT/MISC.(Procurement of Electric Vehicles)/2024-25

Dated: 13.05.2024

OFFICE MEMORANDUM

Subject: Action Taken Report in compliance with the Order dated 03.07.2023 passed in Original Application No.202/2023 (I.A. No.475/2023) Gaurav Sharma Applicant Versus Govt. of NCT of Delhi & Ors. Respondent(s) – reg.

This is in reference to subject mentioned above and to state that the procurement of 20 electric vehicles is under process and procurement process will be completed for said 20 Electric Vehicles within next 01-02 months.

1. All the 18 E-vehicles (TATA NEXON) received at AIIMS through CSR has been made functional within the AIIMS (Hospital) Campus as well as between Residential Campuses.
2. Besides that, 30 Orange Shuttles received at AIIMS through CSR has been made functional within AIIMS (Hospital) and MCH Block for patient Care Service.

This is for information please.

13/5/24

Archana Sharma
Stores Officer (Transport)

To :-

1. Dr. Abdul Hakim Choudhary
Additional Professor,
Hospital Administration,
AIIMS.

400

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI - 110029

Department of Security

Dated: 13.05.2024

To,

Prof. V. Iyer,
Chairman Traffic Monitoring Committee
AIIMS, New Delhi-110029.

Subject- Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 on 10th May, 2024 at 12.00 pm in Directors Committee Room, AIIMS, New Delhi: reg.

1. Integrated Plan for Traffic Management at AIIMS: Chairman, Traffic Management Committee informed the House that various signages have been placed at important locations in the premier Institute. Moreover, the following points have been completed:-
- There is a dedicated pathway for pedestrians and separate road space for vehicle traffic which is demarcated with Stainless Chains. (Photo attached)
 - Zebra Crossing with Speed Breakers have been constructed. (Photo attached)
 - There are total 30 Nos. Parikrama Sewa E-Buses for transportation of patients and public inside the AIIMS campus. (Photo attached)
 - Additionally, barricades have been installed to control unauthorized vehicles for enhancing security at various check points and entry/exits.
 - Based on the inputs from SPA, the traffic flow has been redirected and streamlined further. One way system has been implemented on some segments of the roads in the campus.
 - RFID boom barriers with access control have been installed.
 - Six (6) cranes have been made operational and systematic clearing of wrongly parked vehicles is being done.
 - Underground Parking System has been streamlined and extra parking space for outsiders and staff has been created.
 - Cycling tracks and foot paths have been created/widened in some stretches.
 - Segregated entry at Gate No. 1 and Gate No. 3 with Shiva Road access to New RAK OPD has been done.
 - Gate No. 6, 6A & 6B functioning has been streamlined.
 - IRCH day care functions have been shifted.
 - All of these have greatly improved the traffic flow within AIIMS Campus, evenly distributed the footfall in all areas. There is no traffic jams or congestion presently with over approx 1 lakh people entering and leaving the premises without problems.

Copy to:-

Dr. Abdul H. Choudhary
Addl. Prof., Hosp. Admn.



Digvijay Singh
(Colonel Digvijay Singh)
Chief Security Officer

कर्नल दिग्विजय सिंह/COLONEL DIGVIJAY SINGH
मुख्य सुरक्षा अधिकारी/Chief Security Officer
अ.भा.आ.सं. अंसारी नगर, नई दिल्ली-29
A.I.I.M.S., Ansari Nagar, New Delhi-29

(7)

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ANSARI NAGAR, NEW DELHI

F.No. PMU/26/2023-24

Dated- 30.08.2023

To,

Dr. Abdul Hakeem Chaudhary
Associate Prof., Deptt. Of Hospital Admin
AIIMS, New Delhi

Sub- Information regarding Multilevel Car Parking (MLCP) proposed In AIIMS Master Plan

Dear Sir,

The information sought by your kind office regarding proposed MLCP in AIIMS Masterplan, their capacity, timelines and budgetary requirements is mentioned below;

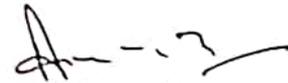
Details of MLCP proposed in AIIMS Masterplan

S.No.	Building Name	Location	Capacity (Estimated Car Space)	Timelines
1.	South MLCP	Near Gate 3 of AIIMS	545	South MLCP is proposed in phase 1 of Master Plan- 55 months from the date of budgetary approval
2.	North MLCP	Near Gate 6 of AIIMS	335	North MLCP is proposed in phase 2 of Master Plan- 78 months from the date of budgetary approval

The estimated construction cost of parking space in North & South MLCP building is approximately INR 355 Crores.

With Regards

Yours Sincerely



Dr. Arun Verma
Assistant Professor
Deptt. Of Hospital Admin

AIIMS ESD, ND

DT: 30/8/23

SUB:- Environment Management plan AIIMS, ND.

ATR for HVAC with HEPA Filters

The following necessary arrangement is already provided in the HVAC system of the hospital inside the building to maintain the IAQ etc.

- The Pre-filter, Microvee filter & Hepa filters are used as per NABH guidelines like OT,ICU,OPD & Ward area of the inside building etc

The following details of the filter etc.

- 1) HEPA filter – having efficiency 99.97% down to 0.3-micron particle etc.
- 2) FINE filter - having efficiency 95.00% down to 5-micron particle etc.
- 3) PRE filter - having efficiency 90.00% down to 10-micron particle etc.

Submitted for your information please.

for my
 J.R. Chandra
 30/8/23
 AE(A/C&R)

30/8/23
 EE(A/C&R)

Rephora

To ✓
 Dr. Abdul Hakeem
 Hospital Administration
 AIIMS, N.D.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
ENGINEERING SERVICES DEPARTMENT

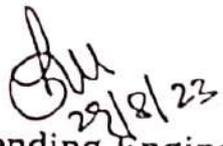
No. Engg/SE/Misc/ 2023-24/ 2140 - 45

Dated: 29.08.2023

CIRCULAR

Sub: Dust Management in construction activities in AIIMS.

This is in continuations to previous circulars regarding dust management in construction activities again it is requested that all construction activities with in AIIMS premises must be done as per prevailing rulings of NGT . Strict compliance is necessary. Individual concerned JE & AE will keep the checks. .


(Superintending Engineer)

Copy to:

1. Executive Engineer (C)-I
2. Executive Engineer (C)-II
3. Executive Engineer (C)-III
4. Executive Engineer (C)-IV
5. Executive Engineer (E)-I
6. Executive Engineer (E)-II